

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/10824/2025 BLAPL/4184/2025	MANOJ PUHAN @ MANORANJAN PUHAN @ PRADHAN @ MANOJ PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	KHUNTUNI /69 /2013 A.D.J.,ATHAGARH(Cuttack) ST/0000128/2024
2	D-BLAPL/10771/2025 BLAPL/4185/2025	KALPABASI BEHERA VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	JUDUM /13 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000021/2025
3	D-BLAPL/11027/2025 BLAPL/4186/2025	ALEKHA CHANDRA MOHARANA VS STATE OF ODISHA	JAYDEEP PAL VS	BHADRESWAR /49 /2025 J.M.F.C. MAHANGA(Cuttack) GR/0000122/2025
4	D-BLAPL/11490/2025 BLAPL/4187/2025	PAPPU YADAV VS STATE OF ODISHA	AMITAV DAS VS	ORIENT /54 /2025 J.M.F.C.,JHARSUGUDA(Jharsuguda ) CT/0000273/2025
5	D-BLAPL/11492/2025 BLAPL/4188/2025	LAXMINARAYAN NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /80 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh) GR/0000227/2025
6	D-BLAPL/11500/2025 BLAPL/4189/2025	SOMNATH PRASKA VS STATE OF ODISHA	MANORANJAN PADHY VS	LAXMIPUR /28 /2022 ADDL DISTRICT AND SESSIONS JUDGE (AD),LAXMIPUR CT/0000085/2022
7	D-BLAPL/10820/2025 BLAPL/4190/2025	SURYA @ SURYAKANTA SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	AMBABHONA /181 /2023 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000082/2023
8	D-BLAPL/11519/2025 BLAPL/4191/2025	AJIT KUMAR SWAIN VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	KEONJHAR TOWN /164 /2025 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000010/2025
9	D-BLAPL/11603/2025 BLAPL/4192/2025	PRABIR KUMAR SAHU @ PAPU VS STATE OF ODISHA	KAJAL SAHOO VS	K.NUAGAON /41 /2025 J.M.F.C.,PATRAPUR(Ganjam) GR/0000055/2025
10	D-BLAPL/10498/2025 BLAPL/4193/2025	SUSANTA ROUTA @ SUSANTA ROUT VS STATE OF ODISHA	DHANANJAYA MUND VS	CYBER CRIME AND ECONOMIC OFFENSES JUDGE (CCO),BHAWANIPATNA S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA CT/0001013/2024
11	D-BLAPL/7412/2025 BLAPL/4194/2025	KANHA PRADHAN @ PINKU VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	LAXMISAGAR P.S. /164 /2024 J.M.F.C.(IV),BHUBANESWAR(Khordha ) CT/0000351/2024

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12	D-BLAPL/11762/2025 BLAPL/4195/2025	KEDAR MALLICK VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	KANAS /37 /2025 JMFC, KANAS(Puri) GR/000069/2025
13	D-BLAPL/11752/2025 BLAPL/4196/2025	CHAKRA @ BRAJA MUNDA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BARKOTE /248 /2021 A.D.J.,DEOGARH(Debagarh ) Spl/0000021/2021
14	D-BLAPL/11585/2025 BLAPL/4197/2025	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	RAIKIA /81 /2023 A.D.J.,BALLIGUDA(Kandhamal) ST/0000142/2023
15	D-BLAPL/11609/2025 BLAPL/4198/2025	SUJIT KUMAR PATRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	SAMBALPUR TOWN /85 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000623/2025
16	D-BLAPL/11610/2025 BLAPL/4199/2025	RANI DEVI VS STATE OF ODISHA	RAMAKANTA MISHRA VS	DEOGAON /55 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000006/2025
17	D-BLAPL/11611/2025 BLAPL/4200/2025	LAXMAN SAHU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	MOTANGA /65 /2025 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000080/2025
18	D-BLAPL/11561/2025 BLAPL/4201/2025	KHETRA MOHAN NAYAK VS STATE OF ODISHA(VIG.)	PRASANTA KUMAR NANDA VS	VIGILANCE PS (BERHAMPUR) /3 /2025 SPECIAL JUDGE (VIG),BERHAMPUR(Ga) GR/0000003/2025
19	D-BLAPL/11616/2025 BLAPL/4202/2025	SAMBIT DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	TIRTOL /462 /2024 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000102/2024
20	D-BLAPL/11563/2025 BLAPL/4203/2025	SK SAHIL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	MARINE PS AT BALARAMGADI /48 /202 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000089/2025
21	D-BLAPL/11569/2025 BLAPL/4204/2025	CHHABILA BEHERA VS STATE OF ODISHA(VIG.)	JNYANANANDA PANDA VS	SAMBALPUR VIGILANCE /5 /2025 SPECIAL JUDGE(VIG),BARGARH(Bargar GR/0000003/2025
22	D-BLAPL/11236/2025 BLAPL/4205/2025	ALOK SARAF VS STATE OF ODISHA	BIBEKANANDA BEHERA VS	RAMPUR (SONEPUR) /128 /2024 JMFC, S.RAMPUR(Sonepur ) GR/0000219/2024
23	D-BLAPL/11617/2025	TRINATH JANI	RAJIB LOCHAN PATTNAIK	KODINGA /4 /2025

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	BLAPL/4206/2025	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/000022/2025
24	D-BLAPL/11717/2025 BLAPL/4207/2025	SANTOSH PRADHAN @ SANTA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BOLAGARH P.S. /228 /2024 J.M.F.C.,KHURDA(Khordha ) GR/0000728/2024
25	D-BLAPL/11721/2025 BLAPL/4208/2025	DAKA @ SUSANTA PAIKARAY @ DAKU PAIKARAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /66 /2025 S.D.J.M.,KHURDA(Khordha ) GR/0000220/2025
26	D-BLAPL/11732/2025 BLAPL/4209/2025	GULAPI PRADHAN VS STATE OF ODISHA	TAPOBANTA BARIK VS	PAIKMAL /12 /2025 S.D.J.M.,PADAMPUR(Bargarh ) GR/0000049/2025
27	D-BLAPL/11648/2025 BLAPL/4210/2025	SAUNA HANSDAH VS STATE OF ODISHA	RAJKISHORE SWAIN VS	BANGRIPOSI /334 /2023 SPECIAL JUDGE (POCSO), BARIPADA(M CT/0000142/2023
28	D-BLAPL/11622/2025 BLAPL/4211/2025	LALAN BIND VS STATE OF ODISHA	SATYA JEET ROUT VS	AUL /56 /2025 J.M.F.C,AUL(Kendrapara ) GR/0000109/2025
29	D-BLAPL/11786/2025 BLAPL/4212/2025	BANTI @ JIBAN MALIK VS STATE OF ODISHA	APARESH BHOI VS	AUL /691 /2024 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU ST/0000408/2025
30	D-BLAPL/11877/2025 BLAPL/4213/2025	SUSANTA KUMAR MALLA VS STATE OF ODISHA	JAYADEBA BEHERA VS	ITAMATI /97 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000375/2025
31	D-BLAPL/11655/2025 BLAPL/4214/2025	SUJIT PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	KHALLİKOTE /192 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000513/2025
32	D-BLAPL/11510/2025 BLAPL/4215/2025	BHAGABAN KHİLLA VS STATE OF ODISHA	MANORANJAN PADHY VS	NANDAPUR /118 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000103/2024
33	D-BLAPL/11626/2025 BLAPL/4216/2025	BABU @ SUDHIR KUMAR BARIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	NIKIRAI /375 /2024 J.M.F.C,KENDRAPARA(Kendrapara ) GR/0000518/2024
34	D-BLAPL/11512/2025 BLAPL/4217/2025	RELLI DISARI VS	MANORANJAN PADHY VS	DAMANJODI /138 /2022 ADDL DISTRICT AND SESSIONS JUDGE

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35	D-BLAPL/11712/2025 BLAPL/4218/2025	STATE OF ODISHA BHUPEN @ BHUPENDRA SAHU VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	CT/000018/2023 JONK /60 /2025 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000188/2025
36	D-BLAPL/11670/2025 BLAPL/4219/2025	BIJAYA JENA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BAIDYANATHPUR /67 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000337/2025
37	D-BLAPL/11628/2025 BLAPL/4220/2025	PAPU @ PRIYARANJAN PALEI @ SAMANTARAY VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	JODAPADAR /99 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000054/2024
38	D-BLAPL/11698/2025 BLAPL/4221/2025	SANKAR MEHER VS STATE OF ODISHA	PRAMOD RANJAN BEHERA VS	RENGALI /70 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000589/2025
39	D-BLAPL/11715/2025 BLAPL/4222/2025	BITU @ MANAS SUNA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /225 /2020 S.D.J.M.,BARGARH(Bargarh ) CT/0000621/2020
40	D-BLAPL/11639/2025 BLAPL/4223/2025	SUJIT KUMAR PRASAD VS UNION OF INDIA(N.C.B)	SUDHANSU SEKHAR DASH VS	NCB BHUBANESWAR /3 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000155/2025
41	D-BLAPL/11785/2025 BLAPL/4224/2025	GANESWAR SETHI VS STATE OF ODISHA	APARESH BHOI VS	AUL /691 /2024 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU ST/0000408/2025
42	D-BLAPL/11705/2025 BLAPL/4225/2025	FAKIRA SA VS STATE OF ODISHA	PRAMOD RANJAN BEHERA VS	RENGALI /70 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000589/2025
43	D-BLAPL/11966/2025 BLAPL/4226/2025	KALIA GOUDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUMUDIBANDHA /44 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000088/2025
44	D-BLAPL/11489/2025 BLAPL/4227/2025	ANI @ ANIRUDHA KUNAR VS STATE OF ODISHA	SOUGAT DASH VS	KHAPRAKHOL /91 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000459/2024
45	D-BLAPL/11454/2025 BLAPL/4228/2025	RUPA @ RUPADHAR MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KEGAON /5 /2021 C.J.M.,BHAWANIPATNA(Kalahandi) CT/0000064/2021

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46	D-BLAPL/11537/2025 BLAPL/4229/2025	HARI @ CHANDAN JENA @ CHANDAN KUMAR JENA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	BANSADA /51 /2025 J.M.F.C,CHANDABALI(Bhadrak ) GR/0000114/2025
47	D-CMAPL/14848/2025 CMAPL/134/2025	M/S. MAITHAN ISPAT LIMITED VS STATE OF ODISHA	ADV. VS	// ( //
48	D-CMP/12305/2025 CMP/577/2025	JALADHARA PRADHAN VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// CIVIL JUDGE (JD),RAIRAKHOL(Sambalpur) CS/0000003/2015
49	D-CMP/13974/2025 CMP/578/2025	SUNITA BEHERA VS SUSANTA BEHERA	HARMOHAN DHAL VS	// S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) CS/0000004/2021
50	D-CMP/14299/2025 CMP/579/2025	BANAJYOSHNA DAS VS JAYANTI DAS	CHITTA RANJAN PATTNAIK VS	// CIVIL JUDGE (JD),BALASORE(Baleshwar) CS/0000437/2001
51	D-CMP/14473/2025 CMP/580/2025	MD IFTAR KHAN VS DURMATUN @ TURMATUN @ HURMARUN @ NISHA BIBI	PRATIK DASH VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) IA/0000341/2024
52	D-CMP/13715/2025 CMP/581/2025	MOHAMMAD ALAM @ MD. ALAM VS SHAISTA PARWEEN	PRASANTA KUMAR SATAPATHY VS	// A.D.J.,CHAMPUA(Kendujhar) Crp/0000002/2022
53	D-CMP/15330/2025 CMP/582/2025	SURESH KUMAR MOHANTY VS ORISSA STATE FINANCIAL CORPORATION, CUTTACK	JAGANNATH BHUYAN VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) EP/0000003/2023
54	D-CMP/14802/2025 CMP/583/2025	BHABEN MAITRA VS M/S. HINDUSTAN AERONAUTICS LTD., KORAPUT	SMITA RANJAN PATNAIK VS	// CIVIL JUDGE (SD),KORAPUT(Koraput) CS/0000090/2021
55	D-CMP/14280/2025 CMP/584/2025	DANDAPANI SAHU VS GAVALAPU SAIRAM	PRASANTA KUMAR NANDA VS	// CIVIL JUDGE (JD),BERHAMPUR(Ganjam) EP/0000021/1997
56	D-CONTC/15334/2025 CONTC/1824/2025	PRATAP KUMAR ROUT VS SUDHANSHU SEKHAR SAO,OAS	ADV. VS	// ( //
57	D-CONTC/14272/2025	PRAMOD KUMAR PRADHAN	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/1825/2025	VS SUBRAT KUMAR PANDA,IAS	VS	() //
58	D-CONTC/14273/2025 CONTC/1826/2025	MOHAN BEHERA VS PRIYAKA PRIYADARSINI,OAS	ADV. VS	// () //
59	D-CONTC/12801/2025 CONTC/1827/2025	HEMANTA KUMAR SWAIN VS PRIYADARSHI SANGRAM KESHARI KHUNTIA,OAS	ADV. VS	// () //
60	D-CONTC/14282/2025 CONTC/1828/2025	JYOTIPRAKASH MOHANTY VS MANAS KUMAR TRIPATHY,TAHASILDAR,DARPAN	ADV. VS	// () //
61	D-CONTC/14554/2025 CONTC/1829/2025	BIRABARA JENA VS ARVIND AGRAWAL, IAS	SANGRAM JENA VS	// () //
62	D-CONTC/14567/2025 CONTC/1830/2025	M/S. NANDA INFRA CONSTRUCTION PVT LTD. VS VIR VIKRAM YADAV, COMMNR. CUN SECY., WORKS DEPT.	PRABODHA CHANDRA NAYAK VS	// () //
63	D-CONTC/14572/2025 CONTC/1831/2025	NABIN KUMAR PATEL VS BINAYA PRAKASH SOY, B.E.O, BAMRA,SAMBALPUR	ADV. VS	// () //
64	D-CONTC/14576/2025 CONTC/1832/2025	LAXMAN MUNDA VS SHALINI PANDIT, IAS	ADV. VS	// () //
65	D-CONTC/14578/2025 CONTC/1833/2025	SAROJ KANTA SAMANTARAY VS SHALINI PANDIT, IAS	ADV. VS	// () //
66	D-CRLA/10491/2025 CRLA/466/2025	PARTHA KARUAN VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	KESINGA /107 /2014 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000007/2015
67	D-CRLA/11152/2025 CRLA/467/2025	BISWAJEET@BISWAJIT SWAIN VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	PAHALA /20 /2025 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000031/2025
68	D-CRLA/10977/2025 CRLA/468/2025	BANMALI KUANR VS	BHARAT BHUSAN ROUSTRAY VS	MELCHHAMUNDA /15 /2019 SPECIAL JUDGE (POCSO), BARGARH(B

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69	D-CRLA/10542/2025 CRLA/469/2025	STATE OF ODISHA NIRMAL SAHOO@SAHU VS STATE OF ODISHA	DEBASIS MISHRA VS	Spl/0000005/2019 CHHENDIPADA /567 /2024 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000001/2025
70	D-CRLMC/11158/2025 CRLMC/1507/2025	BIGHINI@BIGHNESAR NAYAK@BIGHNESWAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NARASINGHPUR /22 /2021 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000030/2021
71	D-CRLMC/11159/2025 CRLMC/1508/2025	BIGHINI@BIGHNESAR NAYAK@BIGHNESWAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NARASINGHPUR /40 /2021 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000053/2021
72	D-CRLMC/11295/2025 CRLMC/1509/2025	GHANASHYAM MAHAKUR VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BINIKA /28 /2023 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000005/2023
73	D-CRLMC/11385/2025 CRLMC/1510/2025	RIJWAN @ RIZWAN KHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /167 /2020 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000026/2020
74	D-CRLMC/11388/2025 CRLMC/1511/2025	SANIA @ KANHA MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /870 /2023 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU ST/0000309/2025
75	D-CRLMC/10697/2025 CRLMC/1512/2025	DAITARI@DIBAKAR NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BELAGARH /3 /2001 A.D.J.,BALLIGUDA(Kandhamal) ST/0000017/2019
76	D-CRLMC/11132/2025 CRLMC/1513/2025	RAMKRISHNA TARANI PADHI VS STATE OF ODISHA	AMITABH MISHRA VS	MAHILA P.S.(BBSR) /1 /2025 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000016/2025
77	D-CRLMC/11157/2025 CRLMC/1514/2025	BIGHINI@BIGHNESAR NAYAK@BIGHNESWAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NARASINGHPUR /35 /2021 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000049/2021
78	D-CRLMC/10650/2025 CRLMC/1515/2025	JAGNYA TRIPATHY VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	BALANGA /16 /2025 J.M.F.C.,NIMAPARA(Puri) GR/0000082/2025
79	D-CRLMC/10560/2025 CRLMC/1516/2025	BIBHUTI BHUSAN BARADA VS STATE OF ODISHA	ASHOK KUMAR SWAIN 1 VS	DASPALLA /143 /2020 J.M.F.C.,DASAPALLA(Nayagarh ) GR/0000216/2020

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80	D-CRLMC/10701/2025 CRLMC/1517/2025	GANGADHAR PANIGRAHI VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	KHARABEL NAGAR P.S. /9 /2017 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000161/2017
81	D-CRLMC/11494/2025 CRLMC/1518/2025	SANJAY KUMAR PATTNAIK@SANJAY PATTNAIK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	CANTONMENT ROAD /59 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000318/2025
82	D-CRLMC/11142/2025 CRLMC/1519/2025	KISHORE CHANDRA DAS VS STATE OF ODISHA	SRINIVAS MOHANTY VS	DHENKANAL TOWN /140 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000323/2025
83	D-CRLMC/11782/2025 CRLMC/1520/2025	SIVA SHANKAR DASH VS STATE OF ODISHA	MANAS RANJAN BAUG VS	GOLANTHARA (BERHAMPUR) /62 /2019 2ND A.D.J.,BERHAMPUR(Ganjam) Spl/0000006/2019
84	D-CRLMC/11486/2025 CRLMC/1521/2025	AQIB AMIN@AKIB AMIN VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	CANTONMENT ROAD /60 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000319/2025
85	D-CRLMP/11321/2025 CRLMP/500/2025	SAUKAT ALLI @ JALAL ALLI VS STATE OF ODISHA	SATYABRATA DASH VS	//0 ( //
86	D-CRLMP/11283/2025 CRLMP/501/2025	DHRUBA CHARAN DAS VS STATE OF ODISHA	TAPAN KUMAR KAMILA VS	LALBAG /52 /2025 ( //
87	D-CRLREV/11621/2025 CRLREV/202/2025	BABULA@ISWAR NIAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PAPADAHANDI /94 /2018 DISTRICT AND SESSIONS JUDGE,NAWAPADA CRA/0000002/2024
88	D-CRLREV/9482/2025 CRLREV/203/2025	ARCHANA DAS VS NIRANJAN DAS	RABINDRA NATH PANDA VS	//0 1ST A.D.J., PURI(Puri) CRA/0000003/2024
89	D-FAO/15386/2025 FAO/175/2025	DIVISIONAL MANAGER , M/S. NEW INDIA ASSURANCE CO.LTD.,CUTTACK VS RAMAKANTA ROUT	GOPAL CHANDRA SAMANTARAY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000254/2021
90	D-GCRLA/8733/2025 GCRLA/3/2025	STATE OF ODISHA VS GOBINDA HARIJAN	ADDL. STANDING COUNSEL VS	BORIGUMMA /1 /2016 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000023/2016
91	D-GUAP/12646/2025	ALIBHA MANDAL	PRAJNA SARITA MOHANTY	//

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	GUAP/5/2025	VS SANTOSH MANDAL	VS	JUDGE FAMILY COURT,BHUBANESWA CP/0000183/2021
92	D-MACA/10778/2025 MACA/452/2025	NIRAKAR HIAL VS PRITAMSINGH CHARAN SINGH GUJJAR	KAPILA CHARAN NAYAK VS	// DIST.AND SESSIONS JUDGE,BARGARH Mac/0000013/2014
93	D-MACA/9583/2025 MACA/453/2025	RENUBALA MOHANTY VS CHITTARANJAN DAS	SATYABHUSAN DAS VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000508/2022
94	D-MACA/13690/2025 MACA/454/2025	THE MANGER, LEGAL M/S. SRIRAM GENERAL INSURANCE COMPANY LTD.,BBSR VS SUBHASHREE PRADHAN	ADAM ALI KHAN VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000287/2018
95	D-MACA/15058/2025 MACA/455/2025	BRANCH MANAGER,RELIANCE GENERAL INSURANCE CO. LTD.,KHURDA VS PARBATI SAHOO	SUBRAT SATPATHY VS	// 1ST M.A.C.T., ANGUL(Anugul ) Mac/0000019/2023
96	D-MACA/15260/2025 MACA/456/2025	RABINDRA KUMAR NAYAK VS BINOD KUMAR PANDA	PRABASH CHANDRA PATTANAIAK VS	// III MACT,PURI(Puri) Mac/0000572/2001
97	D-MACA/15373/2025 MACA/457/2025	DIVISIONAL MANAGER , M/S. ORIENTAL INSURANCE COMPANY LTD.,BBSR VS SUPRAVA HALBA	G.P.DUTTA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000069/2017
98	D-MACA/12226/2025 MACA/458/2025	MANAGER LEGAL, NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS MAMI NAYAK	SUBRAT SATPATHY VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000194/2019
99	D-MACA/15054/2025 MACA/459/2025	B.M.,RELIANCE GENERAL INSURANCE CO. LTD.,BBSR VS RANJIT PUJHARI	SUBRAT SATPATHY VS	// A.D.J.,SUNDARGARH(Sundargarh) Mac/0000158/2022
100	D-MACA/15247/2025 MACA/460/2025	RASHMITA MAHAPATRA VS REENARANI SAHOO	PABITRA KUMAR NAYAK VS	// III M.A.C.T.,TALCHER(Anugul ) Mac/0000012/2022
101	D-MACA/15355/2025 MACA/461/2025	RUPASHREE ROUT VS BATA KRUSHNA ROUT	BISWAJIT MOHANTY VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000044/2023
102	D-MACA/11679/2025 MACA/462/2025	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY LTD., BALASORE VS	PRAKASH KUMAR MOHANTY VS	// IVTH M.A.C.T. BARIPADA(Mayurbhanj)

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103	D-MACA/12488/2025 MACA/463/2025	RUPCHAND HEMBRAM M/S. SHRIRAM GENERAL INSURANCE CO. LTD.,BBSR VS SANJUKTA PARIDA	ANUPAM DASH VS	Mac/0000020/2022 // 5TH M.A.C.T, BALASORE(Baleshwar)
104	D-MACA/13120/2025 MACA/464/2025	DIVISIONAL MANAGER , NEW INDIA ASSURANCE CO. LTD, SUNDARGARH VS SUJATA SAMAL	PRASANTA KUMAR MAHALI VS	Mac/0000262/2020 // 2ND A.D.J.,ROURKELA(Sundargarh)
105	D-MATA/15290/2025 MATA/168/2025	BARSA DEBATA VS AMIYA PRASAD DAS	PRADIPTA VARMA VS	Mac/0000089/2021 // JUDGE, FAMILY COURT, DHENKANAL
106	D-MATA/15233/2025 MATA/169/2025	SHANKAR KAUDI VS DIPTIRANI BAGAR	PABITRA KUMAR NAYAK VS	CP/0000044/2024 // JUDGE, FAMILY COURT, JHARSGUDA(G
107	D-RSA/12445/2025 RSA/198/2025	NITAI DIGAR VS GOURAHARI DIGAR	ANJAN KUMAR BISWAL VS	CP/0000146/2023 // DISTRICT & SESIONS JUDGE,BARIPADA
108	D-RSA/13750/2025 RSA/199/2025	ANIRUDHA DAS VS DAMODAR NANDA	BIJAYA KUMAR PARIDA VS	RFA/0000061/2022 // DISTRICT & SESSIONS JUDGE,CUTTACK
109	D-RVWPET/9645/2025 RVWPET/113/2025	GAURAV ELECTRICALS VS MSTC	VIVEK CHOPDA VS	RFA/0000089/2015 // ()
110	D-TRP(C)/13592/2025 TRP(C)/113/2025	PRAGYAN PARIMITA SAHOO VS SATYA RANJAN SAHOO	SAROJ RANJAN SUBUDHI VS	// // JUDGE, FAMILY COURT, BARGARH(Ba
111	D-TRP(C)/15636/2025 TRP(C)/114/2025	SASMITA ROUT VS MANAS RANJAN BEURA	PABITRA KUMAR DUTTA VS	CP/0000006/2025 // JUDGE FAMILY COURT, KENDRAPARA
112	D-WA/15155/2025 WA/736/2025	STATE OF ODISHA VS BINITA DASH	SASWAT DAS,A.G.A VS	CP/0000059/2025 // ()
113	D-WA/14222/2025 WA/737/2025	STATE OF ODISHA VS SRINIBAS DAS	SABITA RANJAN PATTNAIK,A.G.A. VS	// // ()

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114	D-WA/15722/2025 WA/738/2025	HARAKRUSHNA SAMANTA VS STATE TRANSPORT AUTHORITY ,ODISHA ,CUTTACK	JYOTI RANJAN DEO VS	// 0 //
115	D-WA/14168/2025 WA/739/2025	STATE OF ODISHA VS TUSAR RANJAN PATRA	DEBASIS NAYAK,A.G.A VS	// 0 //
116	D-WA/14930/2025 WA/740/2025	CHAMELI ROUT VS CUTTACK BAR ASSOCIATION, CUTTACK	DR.SUJATA DASH VS	// 0 //
117	D-WA/6133/2025 WA/741/2025	DR. RAJIB NARAYAN SAHU VS UNION OF INDIA	LALIT KUMAR MAHARANA VS	// 0 //
118	D-WA/9021/2025 WA/742/2025	SENIOR MANAGER, SRIRAM LIFE INSURANCE CO. LTD. VS BHARATI NAHAK	G.P.DUTTA VS	// 0 //
119	D-WA/9025/2025 WA/743/2025	SR.MANAGER,SHRIRAM LIFE INSURANCE CO. LTD. VS KALYANI NAYAK	G.P.DUTTA VS	// 0 //
120	D-WA/12435/2025 WA/744/2025	DR.PAWAN KUMAR VS NATIONAL INSTITUTE OF TECHNOLOGY, ROURKELA	BIRAJA PRASANNA DAS VS	// 0 //
121	D-WA/9023/2025 WA/745/2025	SENIOR MANAGER SHRIRAM LIFE INSURANCE COMPANY LTD. VS SUGYANI NAHAK	G.P.DUTTA VS	// 0 //
122	D-WA/15674/2025 WA/746/2025	SUKANTI BEHERA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
123	D-WA/9027/2025 WA/747/2025	SHRIRAM LIFE INSURANCE CO.LTD. VS SUSIL KUMAR NAHAK	G.P.DUTTA VS	// 0 //
124	D-WA/14327/2025 WA/748/2025	DR. PRATAP KUMAR JENA VS M/S. YES BANK LTD.	RAJESH RANJAN SAHOO VS	// 0 //
125	D-WA/15196/2025	KULAMANI SAHOO	KABIR KUMAR JENA	//

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	WA/749/2025	VS COLLECTOR AND DIST.MAGISTRATE, JAJPUR	VS	0 //
126	D-WA/15156/2025 WA/750/2025	STATE OF ODISHA VS DEBASWAPNA MISHRA	SASWAT DAS,A.G.A VS	// 0 //
127	D-WA/15431/2025 WA/751/2025	UTPAL KUMAR ACHARYA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
128	D-WP(C)/13454/2025 WP(C)/10669/2025	UPENDRA DASH ADHIKARI VS CHIEF ADMINISTRATOR LORD JAGANNATH TEMPLE MAHAPRABHU BIJE MANAGING COMMITTEE, PURI	TRILOCHAN PANIGRAHI VS	// 0 //
129	D-WP(C)/15810/2025 WP(C)/10670/2025	PRAKASH KUMAR RATH VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
130	D-WP(C)/14130/2025 WP(C)/10671/2025	DASARATHI JUANGA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
131	D-WP(C)/14319/2025 WP(C)/10672/2025	PURNA CHANDRA PRADHAN VS THE ADDL CT AND GST OFFICER NAYAGARH CIRCLE,NAYAGARH	BHABANI PRASAD MOHANTY VS	// 0 //
132	D-WP(C)/14916/2025 WP(C)/10673/2025	JAYADEV PRADHAN VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
133	D-WP(C)/15591/2025 WP(C)/10674/2025	BIDYADHAR HATI VS PRINCIPAL SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPT	BINOD KUMAR HATI VS	// 0 //
134	D-WP(C)/14918/2025 WP(C)/10675/2025	HEMANTA KUMAR ROUT VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
135	D-WP(C)/14879/2025 WP(C)/10676/2025	DR.ANANDA CHARAN BHOLA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
136	D-WP(C)/15480/2025 WP(C)/10677/2025	BASANTI BANJARA VS	KRUSHNA CHANDRA DASH VS	// 0

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137	D-WP(C)/15142/2025 WP(C)/10678/2025	SPL. LAND ACQUISITION OFFICER, LOWER INDRA IRRIGATION PROJECT, NUAPADA JALANDHAR RATH VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// // 0 //
138	D-WP(C)/15468/2025 WP(C)/10679/2025	KALAKAR SAHOO VS SUPERINTENDENT OF CGST AND CENTRAL EXCISE, KENDRAPARA	ITISHREE TRIPATHY VS	// 0 //
139	D-WP(C)/14322/2025 WP(C)/10680/2025	PRADEEP CHOUDHARY @ PRADIP CHOUDHARY VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
140	D-WP(C)/15191/2025 WP(C)/10681/2025	DEEPA MALIK VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
141	D-WP(C)/15306/2025 WP(C)/10682/2025	BHAGABAT MOHANTY VS STATE OF ODISHA	BAlDHAR SAHOO VS	// 0 //
142	D-WP(C)/15146/2025 WP(C)/10683/2025	DHOBANI BEWA @ DHOBANI BEHERA @ DHEBANI BEHERA VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	// 0 //
143	D-WP(C)/14334/2025 WP(C)/10684/2025	MANOJ SAHOO VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
144	D-WP(C)/15113/2025 WP(C)/10685/2025	SANATAN ROUT VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
145	D-WP(C)/15280/2025 WP(C)/10686/2025	PRANBANDHU PRADHAN VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
146	D-WP(C)/10960/2025 WP(C)/10687/2025	THE BRANCH MANAGER, BANK OF INDIA, JODA BRANCH, KEONJHAR VS MADAN BARIK	GURUDUTTA KAR VS	// 0 //
147	D-WP(C)/14465/2025 WP(C)/10688/2025	BIJAY KUMAR PATRA VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //

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148	D-WP(C)/15270/2025 WP(C)/10689/2025	UMAKANTA NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
149	D-WP(C)/15466/2025 WP(C)/10690/2025	DEVI PRASAD ADHIKARI VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
150	D-WP(C)/12434/2025 WP(C)/10691/2025	KOKILA PATRA VS STATE OF ODISHA	SWAYAMJIT ROUT VS	// 0 //
151	D-WP(C)/15289/2025 WP(C)/10692/2025	SIBA KUMAR CHAKRABARTY VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
152	D-WP(C)/14904/2025 WP(C)/10693/2025	BIDYA GUPTA VS STATE OF ORISSA	UMA RANI PANDA VS	// 0 //
153	D-WP(C)/14329/2025 WP(C)/10694/2025	JANGABAHADUR MAJHI @ JANGBAHADUR VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
154	D-WP(C)/15132/2025 WP(C)/10695/2025	RANJITA ACHARYA VS NABAKISHORE ACHARYA	ABINASH ROURAY VS	// 0 //
155	D-WP(C)/14331/2025 WP(C)/10696/2025	ASHOK KUMAR DEY VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
156	D-WP(C)/12567/2025 WP(C)/10697/2025	INDIAN PAINTS AND CHEMICALS PVT. LTD., CUTTACK VS COLLECTOR, CUTTACK	SURAJ MOHANTY VS	// 0 //
157	D-WP(C)/14336/2025 WP(C)/10698/2025	GIRISH PRASAD MOHANTY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
158	D-WP(C)/14865/2025 WP(C)/10699/2025	DHANESWAR KUNDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
159	D-WP(C)/15144/2025	RAGHUNATH BEHERA	ARUN KUMAR PATRA	//

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	WP(C)/10700/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/14905/2025 WP(C)/10701/2025	JNANARANJAN MISHRA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
161	D-WP(C)/15150/2025 WP(C)/10702/2025	UTAM KUMAR SINGH VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
162	D-WP(C)/14583/2025 WP(C)/10703/2025	SUBRAT ACHARYA VS AFROZ BIBI	SANGITA MOHANTY VS	// 0 //
163	D-WP(C)/14871/2025 WP(C)/10704/2025	KESHAB CHANDRA SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
164	D-WP(C)/15679/2025 WP(C)/10705/2025	AYUKT PRASAD TRIPATHY VS UNION OF INDIA	GOPINATH MISHRA VS	// 0 //
165	D-WP(C)/14951/2025 WP(C)/10706/2025	M/S SARALA ENGINEERING WORKS, BBSR VS THE COMMISSIONER CT AND GST, CUTTACK	SANTOSH KUMAR MISHRA VS	// 0 //
166	D-WP(C)/14356/2025 WP(C)/10707/2025	TULIKA KUMAR VS RESERVE BANK OF INDIA, BBSR	LALIT KUMAR MAHARANA VS	// 0 //
167	D-WP(C)/14955/2025 WP(C)/10708/2025	MURSID ALI KHAN VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
168	D-WP(C)/15024/2025 WP(C)/10709/2025	CHATURBHUJA PANDA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
169	D-WP(C)/14887/2025 WP(C)/10710/2025	RAMESH CH DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
170	D-WP(C)/11201/2025 WP(C)/10711/2025	BISWAMBHAR SAHU VS	KUNAL KUMAR SWAIN VS	// 0

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171	D-WP(C)/12791/2025 WP(C)/10712/2025	STATE OF ODISHA PRAFULLA KUMAR SAHOO VS THE PRESIDING OFFICER, LABOUR COURT GROUND FLOOR, BBSR	SANJAYA KUMAR DAS VS	// // 0 //
172	D-WP(C)/14685/2025 WP(C)/10713/2025	MADHUSUDAN BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
173	D-WP(C)/15664/2025 WP(C)/10714/2025	ISWAR MISHAL VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
174	D-WP(C)/14469/2025 WP(C)/10715/2025	SANJUKTA JENA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
175	D-WP(C)/14913/2025 WP(C)/10716/2025	NISHAKAR KHUNTIA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
176	D-WP(C)/14014/2025 WP(C)/10717/2025	GADADHAR BEHERA VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
177	D-WP(C)/14244/2025 WP(C)/10718/2025	KANHU CHARAN JENA VS SRI BALADEV JEW, BIJE BADABARI SAHI SAMITI, PATAPUR, JAJPUR	SATYABADI MANTRY VS	// 0 //
178	D-WP(C)/15285/2025 WP(C)/10719/2025	BINOD BIHARI SAHOO VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
179	D-WP(C)/14889/2025 WP(C)/10720/2025	PRAHALLAD BHUJABAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
180	D-WP(C)/15667/2025 WP(C)/10721/2025	RASMITA ROUT VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
181	D-WP(C)/15074/2025 WP(C)/10722/2025	KAMALAKANTA SAHU VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// 0 //

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182	D-WP(C)/15269/2025 WP(C)/10723/2025	M/S. SUNIL KUMAR PRADHAN, ANGUL VS ASSISTANT DIRECTOR (REVENUE) ESIC, BBSR	SOMANATH MISHRA VS	// 0 //
183	D-WP(C)/15077/2025 WP(C)/10724/2025	KISHORE CHANDRA NAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
184	D-WP(C)/15126/2025 WP(C)/10725/2025	DURGABATI NAYAK VS SHANTILATA SATAPATHY	SUVENDU KUMAR RAY VS	// 0 //
185	D-WP(C)/15171/2025 WP(C)/10726/2025	MINATI SWAIN VS REGIONAL TRANSPORT OFFICER, CUTTACK	BHABANI SANKAR DAS VS	// 0 //
186	D-WP(C)/14111/2025 WP(C)/10727/2025	KARUNAKAR SETHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
187	D-WP(C)/12272/2025 WP(C)/10728/2025	MIR ARSHADUL QUADRI VS TRANSPORT COMMISSIONER CUM CHAIRMAN, STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK	KADAR MOHAMMAD VS	// 0 //
188	D-WP(C)/15833/2025 WP(C)/10729/2025	GOLAK CHANDRA MOHARANA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
189	D-WP(C)/13406/2025 WP(C)/10730/2025	GOURANGA MANDOI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
190	D-WP(C)/14006/2025 WP(C)/10731/2025	ASHOK GOUD VS COLLECTOR, SUNDARGARH	NIRANJAN PRASAD PATRA VS	// 0 //
191	D-WP(C)/14109/2025 WP(C)/10732/2025	SABITA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
192	D-WP(C)/15849/2025 WP(C)/10733/2025	SOCIAL ACTIVITIES AND HEALTH ADVANCEMENT (SAHA) VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
193	D-WP(C)/15851/2025	AJAY KUMAR DAS	NIRANJAN PANDA (1), M.K. PANDA (CAVEATORS) PITAMBAR JENA	// //

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	WP(C)/10734/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/15844/2025 WP(C)/10735/2025	RASMITA PRADHAN VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
195	D-WP(C)/15487/2025 WP(C)/10736/2025	SANTOSH PRADHAN VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
196	D-WP(C)/15138/2025 WP(C)/10737/2025	BASANTI SETHY VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
197	D-WP(C)/15177/2025 WP(C)/10738/2025	P. SREENIVASA RAO VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
198	D-WP(C)/15559/2025 WP(C)/10739/2025	HOTEL PENTAGON IMFL HOTEL ON SHOP, BBSR VS STATE OF ODISHA	SARAT KUMAR GAJENDRA VS	// 0 //
199	D-WP(C)/15544/2025 WP(C)/10740/2025	BRUNDABAN BISWAL VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
200	D-WP(C)/15143/2025 WP(C)/10741/2025	PRAVAKAR TRIPATHY VS STATE OF ODISHA	SANJEEV UDGATA VS	// 0 //
201	D-WP(C)/14961/2025 WP(C)/10742/2025	ULASH CHANDRA BISWAL VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
202	D-WP(C)/14647/2025 WP(C)/10743/2025	KRUSHNA CHANDRA ROUT VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
203	D-WP(C)/15547/2025 WP(C)/10744/2025	SANJIB KUMAR PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
204	D-WP(C)/15422/2025 WP(C)/10745/2025	DISTRICT LEVEL BALADEVJEW MISSION SHAKTI MAHASANGHA, KENDRAPARA VS	RAJIV KUMAR MAHANTA VS	// 0

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205	D-WP(C)/14648/2025 WP(C)/10746/2025	STATE OF ODISHA SACHIKANTA ROUT VS	PRITAM KUMAR MOHANTY VS	// // 0
206	D-WP(C)/13583/2025 WP(C)/10747/2025	STATE OF ODISHA SUSAMA SENAPATI @ SUSAMA MISHRA VS	NAGENDRA KUMAR MOHANTY VS	// // 0
207	D-WP(C)/13784/2025 WP(C)/10748/2025	STATE OF ODISHA ABHIRAM SAMAL VS	SRINIBASH SATAPATHY VS	// // 0
208	D-WP(C)/15575/2025 WP(C)/10749/2025	STATE OF ODISHA SRI HANUMAN JEW, BIJE JEMADEIPUR PATNA (RAJPATNA), NAYAGARH VS	AMIYA KUMAR MISHRA VS	// // 0
209	D-WP(C)/15160/2025 WP(C)/10750/2025	COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR DR.G.JAYAMANIKYA SHASTRI VS	NIRANJAN LENKA VS	// // 0
210	D-WP(C)/9867/2025 WP(C)/10751/2025	STATE OF ODISHA KAJAL SATYAVRATY DEVESH VS	DEVAVRAT DEVESH VS	// // 0
211	D-WP(C)/11994/2025 WP(C)/10752/2025	STATE OF ODISHA UMAKANTA PARIDA VS	MADHUSUDAN JENA VS	// // 0
212	D-WP(C)/13785/2025 WP(C)/10753/2025	STATE OF ODISHA HARISH CHANDRA MOHARANA VS	SRINIBASH SATAPATHY VS	// // 0
213	D-WP(C)/15176/2025 WP(C)/10754/2025	STATE OF ODISHA RAJENDRA KUMAR GOUDA VS	SANGRAM JENA VS	// // 0
214	D-WP(C)/13695/2025 WP(C)/10755/2025	STATE OF ODISHA DAYANIDHI SOREN VS	BIJAY KUMAR MOHANTY VS	// // 0
215	D-WP(C)/14186/2025 WP(C)/10756/2025	STATE OF ODISHA ARUN KUMAR DAS VS	KUNAL KUMAR SWAIN VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/12273/2025 WP(C)/10757/2025	RANGALA DEVIKUMARI VS STATE OF ODISHA	KADAR MOHAMMAD VS	// 0 //
217	D-WP(C)/15376/2025 WP(C)/10758/2025	URMILA NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
218	D-WP(C)/14115/2025 WP(C)/10759/2025	INDRAMANI DEHURY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
219	D-WP(C)/14698/2025 WP(C)/10760/2025	SANJAY KUMAR PRADHAN VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// 0 //
220	D-WP(C)/14787/2025 WP(C)/10761/2025	PRAFULLA KUMAR SAHU VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
221	D-WP(C)/15780/2025 WP(C)/10762/2025	M/S. SOFTWARE TECHNOLOGY PARKS OF INDIA, BALESWAR VS UNION OF INDIA	NITISH KUMAR MISHRA VS	// 0 //
222	D-WP(C)/14866/2025 WP(C)/10763/2025	ANNAPURNA DALEI VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //
223	D-WP(C)/14229/2025 WP(C)/10764/2025	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
224	D-WP(C)/15545/2025 WP(C)/10765/2025	MAMATA BEHERA VS STATE OF ORISSA	PRITAM KUMAR MOHANTY VS	// 0 //
225	D-WP(C)/15038/2025 WP(C)/10766/2025	JALI PRADHAN VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
226	D-WP(C)/15076/2025 WP(C)/10767/2025	SUKANTI LATA PRUSTY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
227	D-WP(C)/15800/2025	JOGESH CHANDRA JENA	SATYABRATA SENAPATI	//

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	WP(C)/10768/2025	VS BANK OF BARODA	VS	0 //
228	D-WP(C)/13943/2025 WP(C)/10769/2025	SUBHADRA SAHOO VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	// 0 //
229	D-WP(C)/15079/2025 WP(C)/10770/2025	M/S FASHION GLIDE VS SUPERINTENDENT GST ANGUL CIRCLE, ANGUL	KAJAL SAHOO VS	// 0 //
230	D-WP(C)/15576/2025 WP(C)/10771/2025	M/S PRADHAN INDUSTRIES, CUTTACK VS UNION OF INDIA	KAJAL SAHOO VS	// 0 //
231	D-WP(C)/15081/2025 WP(C)/10772/2025	M/S.A.G.CONSTRUCTION, ANGUL VS SUPERINTENDENT ANGUL CIRCLE	KAJAL SAHOO VS	// 0 //
232	D-WP(C)/15916/2025 WP(C)/10773/2025	MADHU DHANGADAMAJHI VS BAKSI JANI	MANORANJAN PADHY VS	// 0 //
233	D-WP(C)/11827/2025 WP(C)/10774/2025	NAMITA PALTASINGH VS STATE OF ODISHA	SOUMYA SUCHARITA DEO VS	// 0 //
234	D-WP(C)/15509/2025 WP(C)/10775/2025	KRUSHNA CHANDRA PRADHAN VS THE REGISTRAR COOPERATIVE SOCIETIES, BBSR	BINOD KUMAR MISHRA VS	// 0 //
235	D-WP(C)/15790/2025 WP(C)/10776/2025	SUBHASHREE CHOUDHURY VS STATE OF ODISHA	PRATAP KESHARI DEO VS	// 0 //
236	D-WP(C)/15182/2025 WP(C)/10777/2025	ABHIJIT DASH VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
237	D-WP(C)/15178/2025 WP(C)/10778/2025	JHARANA NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
238	D-WP(C)/15619/2025 WP(C)/10779/2025	ACC LTD., GUJARAT VS	SASWAT KUMAR ACHARYA VS	// 0

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239	D-WP(C)/15523/2025 WP(C)/10780/2025	ADDL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION., BARGARH M/S. SRI RAM STRUCTURAL STEELS PVT.LTD, SUNDERGARH VS COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA	CHITTA RANAJAN DAS VS	// // 0 //
240	D-WP(C)/11242/2025 WP(C)/10781/2025	AMIYA KUMAR PATTANAYAK VS STATE OF ODISHA	SWAYAMJIT ROUT VS	// 0 //
241	D-WP(C)/12962/2025 WP(C)/10782/2025	GYANA RANJAN MISHRA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
242	D-WP(C)/15725/2025 WP(C)/10783/2025	KALPANA SAHU VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
243	D-WP(C)/15527/2025 WP(C)/10784/2025	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
244	D-WP(C)/15394/2025 WP(C)/10785/2025	PURNA CHANDRA BAISAKH VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
245	D-WP(C)/15531/2025 WP(C)/10786/2025	DURLLABHA SAHU VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
246	D-WP(C)/11966/2025 WP(C)/10787/2025	PRASANT KUMAR PANDA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
247	D-WP(C)/13718/2025 WP(C)/10788/2025	BHAGIRATHI RANA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
248	D-WP(C)/15383/2025 WP(C)/10789/2025	AMIYABALA SATAPATHY VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
249	D-WP(C)/15534/2025 WP(C)/10790/2025	AMARNATH SARKAR VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //

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250	D-WP(C)/15603/2025 WP(C)/10791/2025	SUSANTA KUMAR ROUT VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
251	D-WP(C)/15662/2025 WP(C)/10792/2025	LAXMIDHAR SAGADIA VS STATE OF ODISHA	DEBABRATA DASH VS	// 0 //
252	D-WP(C)/15541/2025 WP(C)/10793/2025	LALIT HASTI VS STATE OF ORISSA	PRITAM KUMAR MOHANTY VS	// 0 //
253	D-WP(C)/15379/2025 WP(C)/10794/2025	TAPAN KUMAR MISHRA VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
254	D-WP(C)/15291/2025 WP(C)/10795/2025	SATYABADI MISHRA VS STATE OF ODISHA	SRIKHETRA MISHRA VS	// 0 //
255	D-WP(C)/15819/2025 WP(C)/10796/2025	SUSMITA RAUL VS SUNABEDA MUNICIPALITY, KORAPUT	RANJAN KUMAR ROUT VS	// 0 //
256	D-WP(C)/13807/2025 WP(C)/10797/2025	AHALYA DAKUA VS PRINCIPAL SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPTT.	SANDHYARANI PANI VS	// 0 //
257	D-WP(C)/15749/2025 WP(C)/10798/2025	SUBAS ROUT VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
258	D-WP(C)/15806/2025 WP(C)/10799/2025	M/S. HARSHPRIYA NEELACHALA, BBSR VS ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	SATYA SMRUTI MOHANTY VS	// 0 //
259	D-WP(C)/12519/2025 WP(C)/10800/2025	SUDHIR CHARAN SAHOO VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
260	D-WP(C)/15835/2025 WP(C)/10801/2025	GANESWAR MISHRA VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
261	D-WP(C)/15378/2025	ARATI SATAPATHY	PRAKASH KUMAR ROUT	//

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	WP(C)/10802/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/15839/2025 WP(C)/10803/2025	TAPAN KUMAR SAHU VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
263	D-WP(C)/15840/2025 WP(C)/10804/2025	TAPAN KUMAR SAHU VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
264	D-WP(C)/15724/2025 WP(C)/10805/2025	DEEPAK KUMAR SAHOO VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //
265	D-WP(C)/15818/2025 WP(C)/10806/2025	SASMITA SWAIN VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
266	D-WP(C)/14435/2025 WP(C)/10807/2025	M/S. NANDA CONSTRUCTION PVT. LTD., ANGUL VS ADDITIONAL COMMISSIONER, GST AND CENTRAL EXCISE COMMISSIONERATE, SUNDERGARH	BIBHUTI BHUSAN PANDA VS	// 0 //
267	D-WP(C)/15187/2025 WP(C)/10808/2025	PRIYAMBADA SAHOO VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// 0 //
268	D-WP(C)/16005/2025 WP(C)/10809/2025	SK. ABDUL RAHIM VS COLLECTOR, JAJPUR	DEBAKANTA MOHANTY VS	// 0 //
269	D-WP(C)/15769/2025 WP(C)/10810/2025	PRATAP KUMAR SENAPATI VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //
270	D-WP(C)/15876/2025 WP(C)/10811/2025	UMAKANTA PANI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
271	D-WP(C)/15205/2025 WP(C)/10812/2025	PRASANTA KUMAR PANIGRAHI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
272	D-WP(C)/13888/2025 WP(C)/10813/2025	ODISHA GRAMYA BANK , JENAPADA BRANCH VS	HEMANTA KUMAR MOHANTA VS	// 0

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273	D-WP(C)/15881/2025 WP(C)/10814/2025	REGISTRAR CIVIL COURTS , CUTTACK SUSANTA KUMAR BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// // 0 //
274	D-WP(C)/15680/2025 WP(C)/10815/2025	MAYURBHANJ MISSION SHAKTI MAHASANGHA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
275	D-WP(C)/12635/2025 WP(C)/10816/2025	DEBASIS PADHI VS SUCHISMITA MISHRA	DR. BINODA KUMAR MISHRA VS	// 0 //
276	D-WP(C)/15418/2025 WP(C)/10817/2025	DR.NILIMA PRIYADARSHINY VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
277	D-WP(C)/15686/2025 WP(C)/10818/2025	SHAKTIRUPA FEDERATION, BARGAON,SUNDARGARH VS STATE F ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
278	D-WP(C)/15264/2025 WP(C)/10819/2025	LALIT MOHAN PATNAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
279	D-WP(C)/15906/2025 WP(C)/10820/2025	BIJAY KUMAR TRIPATHY VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
280	D-WP(C)/13145/2025 WP(C)/10821/2025	BHABANI PRASAD SINGH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
281	D-WP(C)/15579/2025 WP(C)/10822/2025	BIJAYANANDA PATTNAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
282	D-WP(C)/15271/2025 WP(C)/10823/2025	UDAYANATH MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
283	D-WP(C)/15499/2025 WP(C)/10824/2025	TRIPATI SAHU VS STATE OF ODISHA	BINOD KUMAR MISHRA VS	// 0 //

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284	D-WP(C)/15914/2025 WP(C)/10825/2025	SUBASH CHANDRA DASH VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
285	D-WP(C)/13226/2025 WP(C)/10826/2025	RABINDRA SWAIN VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //
286	D-WP(C)/15910/2025 WP(C)/10827/2025	MURALIDHAR SAHOO VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
287	D-WP(C)/15838/2025 WP(C)/10828/2025	JHULA DEI VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
288	D-WP(C)/13536/2025 WP(C)/10829/2025	MOUSUMI SUCHARITA SAMAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
289	D-WP(C)/15900/2025 WP(C)/10830/2025	SARATA CHANDRA PRADHAN VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
290	D-WP(C)/15213/2025 WP(C)/10831/2025	MOHAMMED GAFUR VS BANK OF BARODA, REGIONAL OFFICE, SAMBALPUR	ANUPAM RATH VS	// 0 //
291	D-WP(C)/15897/2025 WP(C)/10832/2025	LAXMIDHAR DASH VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
292	D-WP(C)/14289/2025 WP(C)/10833/2025	SONAL KABI VS THE STATE INFORMATION COMMISSIONER, B-1, TOSHALI BHAWAN, BBSR	BIDHAN CHAND RAPRADHAN VS	// 0 //
293	D-WP(C)/15894/2025 WP(C)/10834/2025	SAROJ KUMAR TRIPATHY VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
294	D-WP(C)/13586/2025 WP(C)/10835/2025	BIJAYA KUMAR CHOUDHURY VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
295	D-WP(C)/15904/2025	SURENDRANATH BEHERA	AKSHAYA KUMAR JENA	//

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	WP(C)/10836/2025	VS	VS	()
296	D-WP(C)/15302/2025	THE CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA POWER TRANSMISSION CORPORATION LTD. (OPTCL), BBSR	NIRANJAN PANDA	//
	WP(C)/10837/2025	VS	VS	()
		STATE OF ODISHA		//
297	D-WP(C)/15450/2025	JIVAN JYOTI ROUT	BIBHUTI BHUSAN MISHRA	//
	WP(C)/10838/2025	VS	VS	()
		BAJAJ FINANCE LTD, TALCHER BRANCH, ANGUL		//
298	D-WP(C)/16039/2025	DR. SMRUTI SNIGDHA SAHOO	AVIJIT MISHRA	//
	WP(C)/10839/2025	VS	VS	()
		STATE OF ODISHA		//
299	D-WP(C)/15760/2025	M/S NIRMATA ENGINEERING CONSTRUCTION COMPANY PRIVATE LIMITED, JHARKHAND	KANIND BALA ROYCHOUDHURY	//
	WP(C)/10840/2025	VS	VS	()
		THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI		//
300	D-WP(C)/15673/2025	SHAKTI DHARA DISTRICT LEVEL MISSION SHAKTI FEDERATION, KHURDA	RAJIV KUMAR MAHANTA	//
	WP(C)/10841/2025	VS	VS	()
		STATE OF ODISHA		//
301	D-WP(C)/16049/2025	SHAIENDRA BRINED	TANMAY MISHRA	//
	WP(C)/10842/2025	VS	VS	()
		DEOGARH MUNICIPALITY, DEOGARH		//
302	D-WP(C)/16033/2025	BASANTA-SURYA EDUCATIONAL CHARITABLE TRUST, BARGARH	AMIT PATTNAIK	//
	WP(C)/10843/2025	VS	VS	()
		STATE OF ODISHA		//
303	D-WP(C)/15189/2025	DISTRICT LEVEL FEDERATION, JAJPUR	RAJJEET ROY	//
	WP(C)/10844/2025	VS	VS	()
		STATE OF ODISHA		//
304	D-WP(C)/15556/2025	RAMA DEI	SUJATA JENA	//
	WP(C)/10845/2025	VS	VS	()
		VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR		//
305	D-ABLAPL/11351/2025	BASANTA MAJHI @ BASANTI MAJHI	RAJENDRA NARAYAN ROUT	DHUSURI /80 /2025
	ABLAPL/4400/2025	VS	VS	()
		STATE OF ODISHA		//
306	D-ABLAPL/11257/2025	MD. JAVED	BIJAYA KUMAR RAGADA	DHANUPALI /528 /2024
	ABLAPL/4401/2025	VS	VS	()

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307	D-ABLAPL/11354/2025 ABLAPL/4402/2025	STATE OF ODISHA BISWAJIT MAJHI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// DHUSURI /80 /2025 () //
308	D-ABLAPL/11268/2025 ABLAPL/4403/2025	BIBHUTI @ BIBHUTI BHUSAN DAS VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	TIRTOL /167 /2023 () //
309	D-ABLAPL/11365/2025 ABLAPL/4404/2025	NARAYAN BEHERA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	K.NUAGAON /113 /2025 () //
310	D-ABLAPL/11310/2025 ABLAPL/4405/2025	BIBHUTI SENAPATI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /184 /2025 () //
311	D-ABLAPL/11200/2025 ABLAPL/4406/2025	SOUMYA RANJAN MALLIK @ SYOMYA RANJAN MALICK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKA /106 /2025 () //
312	D-ABLAPL/11327/2025 ABLAPL/4407/2025	ARUNA BARIK VS STATE OF ODISHA	SATYABRATA DASH VS	BHARATPUR PS /162 /2025 () //
313	D-ABLAPL/11203/2025 ABLAPL/4408/2025	SOUMYA RANJAN MALLIK @ SYOMYA RANJAN MALICK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKA /109 /2025 () //
314	D-ABLAPL/11344/2025 ABLAPL/4409/2025	BALARAM SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	TARASINGI /135 /2025 () //
315	D-ABLAPL/11233/2025 ABLAPL/4410/2025	ABHISHEK BHATACHARYA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PURIGHAT /298 /2024 () //
316	D-ABLAPL/11833/2025 ABLAPL/4411/2025	DILIP KUMAR SAHOO @ DILIP SAHOO VS STATE OF ODISHA	LOPAMUDRA PRADHAN VS	JAGATPUR /239 /2025 () //
317	D-ABLAPL/11285/2025 ABLAPL/4412/2025	KUNA @ ANJAN KUMAR KHATOI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /194 /2025 () //

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318	D-ABLAPL/11286/2025 ABLAPL/4413/2025	NARAYAN MALIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /64 /2025 () //
319	D-ABLAPL/11311/2025 ABLAPL/4414/2025	RABINARAYAN MOHANTA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	UDALA /326 /2023 () //
320	D-ABLAPL/11289/2025 ABLAPL/4415/2025	GIRISH CHANDRA DAS VS STATE OF ODISHA	NIRANJAN LENKA VS	//0 () //
321	D-ABLAPL/11572/2025 ABLAPL/4416/2025	ADURU NIRANJAN REDDY VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	MAHILA (BERHAMPUR) /18 /2025 () //
322	D-ABLAPL/11322/2025 ABLAPL/4417/2025	SHIBARAMA DHALL VS STATE OF ODISHA	BAIVAV MISHRA VS	Maitri Vihar PS /376 /2024 () //
323	D-ABLAPL/11465/2025 ABLAPL/4418/2025	AJAY MALIK VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	BIDANASI /13 /2025 () //
324	D-ABLAPL/11292/2025 ABLAPL/4419/2025	PRASANTA KUMAR DAS VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	RAGHUNATHPUR /63 /2025 () //
325	D-ABLAPL/11477/2025 ABLAPL/4420/2025	SRIBATSA PANDA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	CHANDAHANDI /50 /2025 () //
326	D-ABLAPL/11400/2025 ABLAPL/4421/2025	PANKAJA LOCHAN PADHI VS STATE OF ODISHA	SIDHARTHA MISHRA VS	INFOVALLY UPD BHUBANESWAR /4 /2025 () //
327	D-ABLAPL/11586/2025 ABLAPL/4422/2025	DHUSASAN @ DUSIA BHOI VS STATE OF ODISHA	RAKESH BEHERA VS	//0 S.D.J.M.,HINDOL(Dhenkanal) 2(B)CC/0000006/2025
328	D-ABLAPL/11929/2025 ABLAPL/4423/2025	PRIYADARSHINI @ PRIYADARSINEE SAHOO VS STATE OF ODISHA	DEVASHIS PANDA VS	DAITARI /31 /2025 () //
329	D-ABLAPL/10912/2025	NIRANJAN PRADHAN	AKSHAYA KUMAR SUBUDHI	BALIPATNA /137 /2025

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	ABLAPL/4424/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/11195/2025 ABLAPL/4425/2025	KHIROD BIHARI NAIK @ KHIROD NAIK VS STATE OF ODISHA	REENA NAYAK VS	//0 () //
331	D-ABLAPL/11134/2025 ABLAPL/4426/2025	SAUMENDRA PARIDA @ SAUMENDRA KUMAR PARIDA @ SOUMENDRA PARIDA VS STATE OF ODISHA	JAGANNATH KAMILA VS	CUTTACK SADAR /275 /2025 () //
332	D-ABLAPL/11396/2025 ABLAPL/4427/2025	RANJAN KUMAR SETHY VS STATE OF ODISHA	PRATIK DASH VS	DIGAPAHANDI /122 /2025 () //
333	D-ABLAPL/11279/2025 ABLAPL/4428/2025	MOTIRAM SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BIJEPUR /53 /2025 () //
334	D-ABLAPL/11412/2025 ABLAPL/4429/2025	GANESH JENA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// J.M.F.C. BALASORE(RURAL)(Baleshwar) 2(A)CC/0000128/2025
335	D-ABLAPL/11281/2025 ABLAPL/4430/2025	HEMA @ SATYABHAMA MALLIK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BINJHARPUR /666 /2024 () //
336	D-ABLAPL/11468/2025 ABLAPL/4431/2025	SUSANTA DALAI VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	BHOGRAI /70 /2025 () //
337	D-ABLAPL/11303/2025 ABLAPL/4432/2025	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	SAMVIT MOHANTY VS	BALIKUDA /177 /2025 () //
338	D-ABLAPL/11481/2025 ABLAPL/4433/2025	RAJESH PRADHAN VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	CHAULIAGANJA /155 /2025 () //
339	D-ABLAPL/11320/2025 ABLAPL/4434/2025	BABU DAS VS STATE OF ODISHA	CHITTA RANJAN BEHERA VS	MAHILA P.S.(BBSR) /33 /2025 () //
340	D-ABLAPL/11554/2025 ABLAPL/4435/2025	MANAS NAIK @ MANAS CHANDRA NAIK @ NARESH CHANDRA NAIK VS	BIKASH CHANDRA PARIJA VS	DHENKANAL SADAR /249 /2025 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/11594/2025 ABLAPL/4436/2025	STATE OF ODISHA NARENDRA DAS VS	SATYABAN SAHOO VS	// DHUSURI /114 /2025 ()
342	D-ABLAPL/11359/2025 ABLAPL/4437/2025	STATE OF ODISHA NRUSINGH BARIK VS	PRIYA RANJAN SINGH VS	// MOTANGA /102 /2025 ()
343	D-ABLAPL/11372/2025 ABLAPL/4438/2025	STATE OF ODISHA SANJAY @ RINKU BISWAL VS	ASHOK KUMAR PRADHAN VS	// PURUSHOTTAMPUR /333 /2023 ()
344	D-ABLAPL/11684/2025 ABLAPL/4439/2025	STATE OF ODISHA SANTOSH KUMAR BEHERA VS	PRATAP KUMAR MOHANTY VS	// CHHEND /96 /2025 ()
345	D-ABLAPL/11932/2025 ABLAPL/4440/2025	STATE OF ODISHA DIBAKAR MUNDA VS	DEVASHIS PANDA VS	// DAITARI /31 /2025 ()
346	D-ABLAPL/11382/2025 ABLAPL/4441/2025	STATE OF ODISHA BIJAY PADHI VS	ASHOK KUMAR SAHOO VS	// PATTAMUNDAI RURAL PS /117 /2025 ()
347	D-ABLAPL/11390/2025 ABLAPL/4442/2025	STATE OF ODISHA PRAMOD KUMAR ROUT @ LIPUNA ROUT VS	ARIJEET MISHRA VS	// AUL /89 /2025 ()
348	D-ABLAPL/11505/2025 ABLAPL/4443/2025	STATE OF ODISHA ABDUL SAKUR VS	MOHAMMAD AKRAM VS	// NARASINGHPUR /58 /2025 ()
349	D-ABLAPL/11392/2025 ABLAPL/4444/2025	STATE OF ODISHA BHAGIRATHI JENA VS	ARIJEET MISHRA VS	// RAJKANIKI /176 /2025 ()
350	D-ABLAPL/12012/2025 ABLAPL/4445/2025	STATE OF ODISHA MANMOHAN SWAIN VS	MASUM PRIYADARSANI BEHERA VS	// BALASORE SADAR /128 /2025 ()
351	D-ABLAPL/11664/2025 ABLAPL/4446/2025	STATE OF ODISHA OM PRAKASH MISHRA VS	SURYAKANTA DWIBEDI VS	// TENTULIKHUNTI /43 /2023 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/11482/2025 ABLAPL/4447/2025	SAROJINI GOCHHI VS STATE OF ODISHA	BIBUDHENDRA KUMAR RATH VS	BANKI /113 /2021 () //
353	D-ABLAPL/11686/2025 ABLAPL/4448/2025	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RAJKANIKA /203 /2025 () //
354	D-ABLAPL/11551/2025 ABLAPL/4449/2025	TAPAS DALAI VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	BHOGRAI /70 /2025 () //
355	D-ABLAPL/11548/2025 ABLAPL/4450/2025	DEBADATTA MISHRA VS STATE OF ODISHA	CHINMAYA MOHANTY VS	CAPITAL P.S. /498 /2024 () //
356	D-ABLAPL/11692/2025 ABLAPL/4451/2025	LAXMIPRIYA PARIDA VS STATE OF ODISHA	RAKESH BEHERA VS	ORKEL /108 /2025 () //
357	D-ABLAPL/11581/2025 ABLAPL/4452/2025	CHINMAYA MALLICK @ CHINMAYA KUMAR MALLICK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SIMULIA /196 /2017 () //
358	D-ABLAPL/11695/2025 ABLAPL/4453/2025	LAXMIPRIYA PARIDA VS STATE OF ODISHA	RAKESH BEHERA VS	ORKEL /109 /2025 () //
359	D-ABLAPL/11496/2025 ABLAPL/4454/2025	BABAJI CHARAN MALIK @ BABAJI MALIK VS STATE OF ODISHA	GOURAV DASH VS	NIKIRAI /122 /2025 () //
360	D-ABLAPL/11662/2025 ABLAPL/4455/2025	ABDUAL AMIN VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BARGARH SADAR /116 /2024 () //

# ORISSA HIGH COURT

MISC CASES FILED on :21/04/2025

SL. NO.	IA NO	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2025	D-GCRLA/11951/2025 -----	STATE OF ODISHA-MP	A.S.C.
2	4/2025	D-CMPAT/25/2001 CMPAT/25/2001	ORISSA TEXTILE MILLS-MP	AGA
3	17/2025	D-CRLMA/12146/2025 -----	CHITTARANJAN DAS-MP	ACHYUTANANDA PATTANAİK
4	20/2025	D-SAO/11/2004 SAO/11/2004	DURYODHAN SAHU-MP	M/S.S.P.MISHRA , M/S. SUVENDU. K.RAY, S.P.
5	29/2025	D-CRLLP/12060/2025 -----	STATE OF ODISHA (VIGILANCE)-MP	SANGRAM DAS , STANDING COUNSEL(VIGIL
6	39/2025	D-CRP/14087/2025 -----	RANGU VENKATAMMA-MP	BAIBASWATA PANIGRAHI
7	86/2025	D-CRLMP/11956/2025 -----	RAMAKANTA NAYAK-MP	
8	87/2025	D-CRLMP/11956/2025 -----	RAMAKANTA NAYAK-MP	
9	89/2025	D-CRLMP/22063/2024 CRLMP/1194/2024	MANOJ KUMAR MALLICK-MP	DIPTIMAYA PATNAİK
10	90/2025	D-CRLMP/12030/2025 -----	BIJAYALAXMI INFORMATION TECHNOLOGY AND M	MOHITGARWALTD.-MP
11	92/2025	D-LAA/16037/2025 -----	G.M.,WATCO DIVISION, SAMBALPUR-MP	PRASANNA KUMAR BHUYAN
12	93/2025	D-LAA/16037/2025 -----	G.M.,WATCO DIVISION, SAMBALPUR-MP	PRASANNA KUMAR BHUYAN
13	94/2025	D-LAA/16037/2025 -----	G.M.,WATCO DIVISION, SAMBALPUR-MP	PRASANNA KUMAR BHUYAN
14	95/2025	D-LAA/16054/2025 -----	G.M.,WATCO DIVISION, SAMBALPUR-MP	PRASANNA KUMAR BHUYAN
15	96/2025	D-LAA/16054/2025 -----	G.M.,WATCO DIVISION, SAMBALPUR-MP	PRASANNA KUMAR BHUYAN
16	97/2025	D-LAA/16054/2025 -----	G.M.,WATCO DIVISION, SAMBALPUR-MP	PRASANNA KUMAR BHUYAN
17	98/2025	D-LAA/16076/2025 -----	G.M.,WATCO DIVISION, SAMBALPUR-MP	PRASANNA KUMAR BHUYAN
18	99/2025	D-LAA/16076/2025 -----	G.M.,WATCO DIVISION, SAMBALPUR-MP	PRASANNA KUMAR BHUYAN
19	100/2025	D-LAA/16076/2025 -----	G.M.,WATCO DIVISION, SAMBALPUR-MP	PRASANNA KUMAR BHUYAN
20	101/2025	D-LAA/16086/2025 -----	G.M., WATCO DIVISION, SAMBALPUR-MP	PRASANNA KUMAR BHUYAN
21	102/2025	D-LAA/16086/2025 -----	G.M., WATCO DIVISION, SAMBALPUR-MP	PRASANNA KUMAR BHUYAN
22	103/2025	D-LAA/16086/2025 -----	G.M., WATCO DIVISION, SAMBALPUR-MP	PRASANNA KUMAR BHUYAN
23	104/2025	D-LAA/16100/2025 -----	G.M., WATCO DIVISION, SAMBALPUR-MP	PRASANNA KUMAR BHUYAN
24	105/2025	D-LAA/16100/2025 -----	G.M., WATCO DIVISION, SAMBALPUR-MP	PRASANNA KUMAR BHUYAN
25	106/2025	D-LAA/16100/2025 -----	G.M., WATCO DIVISION, SAMBALPUR-MP	PRASANNA KUMAR BHUYAN
26	107/2025	D-LAA/16137/2025	KUNJABIHARI NAG@KUNJA BIHARI HARIJAN-MP	DHANANJAYA MUND

27	108/2025	----- D-LAA/16137/2025	KUNJABIHARI NAG@KUNJA BIHARI HARIJAN-MP	DHANANJAYA MUND
28	109/2025	----- D-LAA/16159/2025	RADHESHYAM AGRAWAL-MP	PRASANTA KUMAR SATAPATHY
29	110/2025	----- D-LAA/16178/2025	RADHESHYAM AGRAWAL-MP	PRASANTA KUMAR SATAPATHY
30	119/2025	----- D-TRP(C)/15936/2025	ROJALIN MALIK-MP	ANJAN KUMAR JENA
31	125/2025	----- D-SA/167/1996	UMESH-MP	M/S.S.C.GHOSE, M/S. SOUMYA MISHRA,A.K.D
32	126/2025	SA/167/1996 D-SA/167/1996	UMESH-MP	M/S.S.C.GHOSE, M/S. SOUMYA MISHRA,A.K.D
33	127/2025	SA/167/1996 D-SA/167/1996	UMESH-MP	M/S.S.C.GHOSE, M/S. SOUMYA MISHRA,A.K.D
34	128/2025	SA/167/1996 D-SA/137/1995	GOURANGA-MP	M/S.S.K.DASH
35	129/2025	SA/137/1995 D-SA/137/1995	GOURANGA-MP	M/S.S.K.DASH
36	130/2025	SA/137/1995 D-SA/137/1995	GOURANGA-MP	M/S.S.K.DASH
37	131/2025	SA/137/1995 D-SA/137/1995	GOURANGA-MP	M/S.S.K.DASH
38	132/2025	SA/137/1995 D-SA/137/1995	GOURANGA-MP	M/S.S.K.DASH
39	133/2025	SA/137/1995 D-SA/137/1995	GOURANGA-MP	M/S.S.K.DASH
40	160/2025	----- D-CONTC/8268/2025	KUNJABIHARI GUPTA-MP	ADV.
41	161/2025	CONTC/1041/2025 D-CONTC/7805/2025	AJAYA GUPTA-MP	M/S.SAILABALA JENA, A.K.BADHEI, A.SAHU,
42	162/2025	CONTC/959/2025 D-CONTC/6789/2025	CHILIKURI VENKENNA @ C.H. VENKANA-MP	SAILABALA JENA
43	163/2025	CONTC/879/2025 D-CONTC/7263/2025	U.SATYANARAYAN@V.SATYANARAYAN@UPAIPATSSAILABALA JENA-MP	SAILABALA JENA
44	164/2025	CONTC/909/2025 D-CONTC/7802/2025	HRUDAYANANDA PRADHAN-MP	SAILABALA JENA
45	165/2025	CONTC/958/2025 D-CONTC/7801/2025	KAMAL GUPTA @ KAMAL KUMAR GUPTA-MP	M/S.SAILABALA JENA, A.K.BADHEI, A.SAHU,
46	166/2025	CONTC/1125/2025 D-CONTC/31881/2024	M/S. KALS BREWERIES PVT. LTD.-MP	ADV.
47	177/2025	CONTC/5782/2024 D-RVWPET/224/2014	ARJUNA KANDI-MP	M/S.SUSANTA KU.DASH
48	178/2025	RVWPET/224/2014 D-RVWPET/224/2014	ARJUNA KANDI-MP	M/S.SUSANTA KU.DASH
49	179/2025	RVWPET/224/2014 D-RVWPET/224/2014	ARJUNA KANDI-MP	M/S.SUSANTA KU.DASH
50	180/2025	RVWPET/224/2014 D-RVWPET/16279/2025	ARYAN KUMAR BAL-MP	SUBHADUTTA ROURTRAY
51	181/2025	----- D-RVWPET/16274/2025	AMRUTANSHU PRUSTY-MP	SUBHADUTTA ROURTRAY
52	185/2025	----- D-RPFAM/15846/2025	JAYAPRAKASH JENA-MP	SATYABAN SAHOO
53	186/2025	----- D-RPFAM/24385/2024	TUSHAR KANTI BEHERA-MP	RAMESH CHANDRA SWAIN
54	187/2025	RPFAM/157/2024 D-RPFAM/15950/2025	ANKITA PRIYADARSINI SENDHA-MP	SAROJ KUMAR DASH
55	232/2025	----- D-CMAPL/14848/2025	M/S. MAITHAN ISPAT LIMITED-MP	ADV.
56	233/2025	CMAPL/134/2025 D-CMAPL/15327/2025	JAYA KUMARI KALO-MP	ADV.
57	234/2025	----- D-CMAPL/16133/2025	SANTOSH KU.PATI-MP	HARMOHAN DHAL

58	242/2025	D-MATA/15978/2025 -----	RAJIB CHANDRA RAY-MP	SURESH KUMAR JENA
59	319/2025	D-CRLREV/3378/2025 CRLREV/72/2025	KHAGESWAR DAS@KHAGESWAR BHAGABAT DAS-MP	PRADEEP KUMAR DAS
60	320/2025	D-CRLREV/11950/2025 -----	JAYACHANDRA NAYAK-MP	SARADA PRASAD DASH
61	321/2025	D-CRLREV/11950/2025 -----	JAYACHANDRA NAYAK-MP	SARADA PRASAD DASH
62	322/2025	D-CRLREV/11950/2025 -----	JAYACHANDRA NAYAK-MP	SARADA PRASAD DASH
63	323/2025	D-CRLREV/11954/2025 -----	JAYACHANDRA NAYAK-MP	SARADA PRASAD DASH
64	324/2025	D-CRLREV/11954/2025 -----	JAYACHANDRA NAYAK-MP	SARADA PRASAD DASH
65	325/2025	D-CRLREV/11954/2025 -----	JAYACHANDRA NAYAK-MP	SARADA PRASAD DASH
66	326/2025	D-CRLREV/22416/2024 CRLREV/378/2024	ANITA MANJARI DASH-MP	MANAS RANJAN SATPATHY
67	328/2025	D-CRLREV/12134/2025 -----	SHANKAR BHOI-MP	MANAS KUMAR CHAND
68	329/2025	D-CRLREV/12134/2025 -----	SHANKAR BHOI-MP	MANAS KUMAR CHAND
69	338/2025	D-FAO/14511/2025 -----	MANAGER LEGAL, M/S. ORIENTAL INSURANCE CO. LTD.	RIMJHIBALA PATI
70	340/2025	D-FAO/302/2019 FAO/302/2019	ANIL CHARUDARSI-MP	S.D.ROUTRAY
71	341/2025	D-FAO/303/2019 FAO/303/2019	ANTARYAMI SAHU-MP	SUBHADUTTA ROUTRAY
72	342/2025	D-FAO/16152/2025 -----	M/S. ICICI LOMBARD GIC.LTD., BBSR-MP	RIMJHIBALA PATI
73	343/2025	D-FAO/16158/2025 -----	MANAGER, T.P. HUB, M/S. THE NEW INDIA ASSURANCE CO. LTD.	DOMLADIKHATAK-MP
74	486/2025	D-BLAPL/9816/2025 BLAPL/3601/2025	ARUN KUMAR SAHOO-MP	SUSHANTA HARICHANDAN
75	598/2025	D-RSA/25537/2024 RSA/192/2024	KANHU PARAMANIK-MP	DWARIKA PRASAD MOHANTY
76	599/2025	D-RSA/25537/2024 RSA/192/2024	KANHU PARAMANIK-MP	DWARIKA PRASAD MOHANTY
77	600/2025	D-RSA/25537/2024 RSA/192/2024	KANHU PARAMANIK-MP	DWARIKA PRASAD MOHANTY
78	601/2025	D-RSA/25537/2024 RSA/192/2024	KANHU PARAMANIK-MP	DWARIKA PRASAD MOHANTY
79	602/2025	D-RSA/16099/2025 -----	RANJANA SAHOO @ RANGA SAHOO-MP	PRASANTA KUMAR SATAPATHY
80	603/2025	D-RSA/50495/2024 RSA/469/2024	RABI@BIJAY SETHI-MP	MAHESWAR MOHANTY
81	604/2025	D-RSA/50495/2024 RSA/469/2024	RABI@BIJAY SETHI-MP	MAHESWAR MOHANTY
82	605/2025	D-RSA/50495/2024 RSA/469/2024	RABI@BIJAY SETHI-MP	MAHESWAR MOHANTY
83	606/2025	D-RSA/50495/2024 RSA/469/2024	RABI@BIJAY SETHI-MP	MAHESWAR MOHANTY
84	607/2025	D-RSA/16214/2025 -----	SAROJINI ROUT-MP	SUSMITA PATTNAIK
85	608/2025	D-RSA/16236/2025 -----	GOKULANANDA BAISHAKH-MP	TUSAR KUMAR MISHRA
86	609/2025	D-RSA/16270/2025 -----	SANTOSH KUMAR RATH-MP	ASHOK DAS
87	610/2025	D-RSA/16266/2025 -----	SUMANYU KUMAR PANI-MP	SUBHRANSU BHUSAN MOHANTY
88	611/2025	D-RSA/16270/2025 -----	SANTOSH KUMAR RATH-MP	ASHOK DAS
89	612/2025	D-RSA/16270/2025	SANTOSH KUMAR RATH-MP	ASHOK DAS

90	616/2025	D-CMP/15831/2025	PRAFULLA KUMAR SAHU-MP	SAROJA KANTA MANDAL
91	617/2025	D-CMP/15836/2025	SATYA NARAYAN MOHAPATRA-MP	SAROJA KANTA MANDAL
92	618/2025	D-CMP/15856/2025	MANOJ AGRAWAL @ MANOJ KUMAR AGRAWAL-MP	PAMIT PRASAD BOSE
93	619/2025	D-CMP/15870/2025	JYOTI SURI-MP	AMIT PRASAD BOSE
94	620/2025	D-CMP/15940/2025	SUDARSAN BEHERA-MP	BHAWANI SANKAR PANIGRAHI
95	622/2025	D-CMP/15964/2025	BANITA PATEL @ ROUT-MP	TRILOCHAN NANDA
96	623/2025	D-CMP/425/2022	NIRUPAMA SAHOO-MP	NARAYAN PRASAD PARIJA
97	624/2025	D-CMP/15987/2025	PRASANT @ PRASANT KUMAR NAYAK-MP	DWARIKA PRASAD MOHANTY
98	625/2025	D-CMP/16018/2025	PRAMILA BARIK-MP	KARUNAKAR GAYA
99	626/2025	D-CMP/16070/2025	KUMARI KALYANI GAJAPATI-MP	PRASANNA KUMAR MISHRA
100	627/2025	D-CMP/16110/2025	SWARNAPRAVA DAS-MP	TANMAY MISHRA
101	628/2025	D-CMP/16151/2025	NAGEN KUMAR NAYAK-MP	S.S.RAO
102	629/2025	D-CMP/16151/2025	NAGEN KUMAR NAYAK-MP	S.S.RAO
103	630/2025	D-CMP/16190/2025	KALPANA MOHAPATRA-MP	VIVEKANANDA JENA
104	631/2025	D-CMP/16080/2025	ABHYA KUMAR PRADHAN-MP	SUDHANSU SEKHAR JENA
105	632/2025	D-CMP/12957/2025	GOBINDA CHANDRA JENA-MP	PRASANNA KUMAR RATH
106	633/2025	D-CMP/16226/2025	FAKIR NAIK-MP	ARUN KUMAR DAS 1
107	634/2025	D-CMP/16250/2025	SIBA MAJHI-MP	BYOMOKESH SAHOO
108	635/2025	D-CMP/16254/2025	URMILA CHARTARJEE @ URMILA MISHRA CHARTTERJEE-MP	URMILA KUMAR MISHRA
109	636/2025	D-CMP/16256/2025	LAXMI MALLIK-MP	SUBHRANSU BHUSAN MOHANTY
110	637/2025	D-CMP/16250/2025	SIBA MAJHI-MP	BYOMOKESH SAHOO
111	638/2025	D-CMP/16262/2025	AMITA DALAI-MP	ABAKASH NANDA
112	639/2025	D-CMP/16269/2025	AMITA DALAI-MP	ABAKASH NANDA
113	870/2025	D-ABLAPL/10050/2025	SARATA BERIHA-MP	GHANASHYAM DASH
114	1073/2025	D-MACA/364/2023	MANAGER, M/S. ROYAL SUNDARAM ALLIANCE INSURANCE CO.LTD., CUTTACK-MP	RAMAKRISHNAN
115	1074/2025	D-MACA/23594/2024	B.M., ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED-MP	DAVIDA KHAJAN
116	1075/2025	D-MACA/15867/2025	D.M., M/S. UNITED INDIA INSURANCE CO.LTD., CUTTACK-MP	MAHMOOSH SINHA
117	1076/2025	D-MACA/15899/2025	DAIMATI KUANAR-MP	PRADEEP KUMAR MISHRA
118	1077/2025	D-MACA/15899/2025	DAIMATI KUANAR-MP	PRADEEP KUMAR MISHRA
119	1078/2025	D-MACA/15907/2025	RAKESH TANTI-MP	PRADEEP KUMAR MISHRA
120	1079/2025	D-MACA/15925/2025	MAUJA NAIK-MP	PRADEEP KUMAR MISHRA

121	1080/2025	D-MACA/15925/2025 -----	MAUJA NAIK-MP	PRADEEP KUMAR MISHRA
122	1081/2025	D-MACA/15934/2025 -----	BINITA KHADIA-MP	PRADEEP KUMAR MISHRA
123	1082/2025	D-MACA/15946/2025 -----	SARTIK BERIHA-MP	PRADEEP KUMAR MISHRA
124	1083/2025	D-MACA/15984/2025 -----	REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	PRASANDA KIPMAR MAHALI
125	1084/2025	D-MACA/15984/2025 -----	REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	PRASANDA KIPMAR MAHALI
126	1085/2025	D-MACA/16002/2025 -----	DILLIP KUMAR MAHARANA-MP	BISHNU BRATA SINGH
127	1086/2025	D-MACA/16008/2025 -----	DIPTIMAYEE NAYAK-MP	BISHNU BRATA SINGH
128	1087/2025	D-MACA/16008/2025 -----	DIPTIMAYEE NAYAK-MP	BISHNU BRATA SINGH
129	1088/2025	D-MACA/15988/2025 -----	SHILA LAHARIAA-MP	BIRANCHI NARAYAN RATH
130	1089/2025	D-MACA/20385/2024 MACA/498/2024	M. LEGAL, ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
131	1090/2025	D-MACA/14354/2025 -----	CHOLA MS GENERAL INSURANCE CO.LTD.-MP	SOMNATH ROY
132	1091/2025	D-MACA/14360/2025 -----	CHOLA MS GENERAL INSURANCE CO.LTD.-MP	SOMNATH ROY
133	1092/2025	D-MACA/16172/2025 -----	THE NEW INDIA ASSURANCE CO. LTD., KHUDA-MP	PRAKASH KUMAR MOHANTY
134	1093/2025	D-MACA/16172/2025 -----	THE NEW INDIA ASSURANCE CO. LTD., KHUDA-MP	PRAKASH KUMAR MOHANTY
135	1094/2025	D-MACA/1216/2023 MACA/1216/2023	SUMAN AGARWAL-MP	BIGYAN KUMAR SHARMA
136	1112/2025	D-CRLMC/11919/2025 -----	ARJUN NAIK-MP	
137	1113/2025	D-CRLMC/10465/2025 CRLMC/1485/2025	OKILA SAHU-MP	SATYA RANJAN MULIA
138	1114/2025	D-CRLMC/28047/2024 CRLMC/3607/2024	DR. TAPAN KUMAR SATAPATHY-MP	ANIRUDHA DAS
139	1115/2025	D-CRLMC/38996/2024 CRLMC/88/2025	MONALISHA NAYAK-MP	RAMAKANTA NAYAK
140	1117/2025	D-CRLMC/31419/2024 CRLMC/3968/2024	AJAY AGARWAL-MP	DEVASHIS PANDA
141	1120/2025	D-CRLMC/12001/2025 -----	DILLIP MARTHA @ DILIP KUMAR MARTHA-MP	ALOK KUMAR PANDA
142	1121/2025	D-CRLMC/12016/2025 -----	RANJANA MISRA-MP	ANUP KUMAR PATTNAIK
143	1122/2025	D-CRLMC/12019/2025 -----	MAKAR BEHERA-MP	ANUP KUMAR PATTNAIK
144	1124/2025	D-CRLMC/12025/2025 -----	ROHIT KUMAR PRADHAN-MP	MANAS KUMAR CHAND
145	1125/2025	D-CRLMC/12027/2025 -----	MIR IBNAM @ MIR IBANAM-MP	PRANAYA KUMAR DASH
146	1126/2025	D-CRLMC/12055/2025 -----	SUNIL SETHI-MP	PRASANNA KUMAR MISHRA
147	1127/2025	D-CRLMC/12078/2025 -----	RATNAKAR DASH-MP	SURAJ MOHANTY
148	1128/2025	D-CRLMC/12085/2025 -----	K.LINGARAJ REDDY-MP	SURAJ MOHANTY
149	1129/2025	D-CRLMC/12099/2025 -----	SUJIT KHATUA-MP	DEBABRATA DASH
150	1130/2025	D-CRLMC/12110/2025 -----	ALEKHA CHANDRA MOHANTY-MP	DEBIDUTTA MOHAPATRA
151	1132/2025	D-CRLMC/12123/2025 -----	PINAKI NANDA-MP	MANASI MOHAPATRA
152	1134/2025	D-CRLMC/12148/2025	BANCHANIDHI DALAI-MP	NIHAR RANJAN SAHOO

153	1151/2025	----- D-CRLA/270/2021 CRLA/270/2021	SURENDRA JANI-MP	SRINIBAS PARIJA
154	1152/2025	D-CRLA/231/2015 CRLA/231/2015	ABHIMANYU GOUDA-MP	M/S.PRASANNA KU.MISHRA, M/S SRINIVAS P
155	1153/2025	D-CRLA/7224/2024 CRLA/235/2024	SADANANDA MAHANTA @ MAHATO-MP	AJAYA KUMAR MOHARANA
156	1154/2025	D-CRLA/672/2018 CRLA/672/2018	RANJAN MOHANTA-MP	ABHAYA KUMAR PARIDA
157	1155/2025	D-CRLA/35061/2024 CRLA/1248/2024	GANESH CHANDRA JENA-MP	
158	1156/2025	D-CRLA/11944/2025 -----	SATYABRATA RANA-MP	MANOJ BIHARI DAS
159	1157/2025	D-CRLA/11944/2025 -----	SATYABRATA RANA-MP	MANOJ BIHARI DAS
160	1158/2025	D-CRLA/17229/2024 CRLA/610/2024	DON @ BIKRAM PAL-MP	SUSHANTA KUMAR SAMANTARAY
161	1159/2025	D-CRLA/11983/2025 -----	UGRESAN SETHI @ SETHY-MP	TRILOCHAN NANDA
162	1160/2025	D-CRLA/11983/2025 -----	UGRESAN SETHI @ SETHY-MP	TRILOCHAN NANDA
163	1161/2025	D-CRLA/678/2023 CRLA/678/2023	SIBA KAR-MP	PRASANTA KUMAR SAHOO
164	1162/2025	D-CRLA/7115/2025 CRLA/313/2025	DAITYARI CHARAN NAHAK-MP	BHABANI SHANKAR DASPARIDA
165	1163/2025	D-CRLA/10508/2025 CRLA/434/2025	SUKANTA KUMAR DAS-MP	DEBASNAN DAS
166	1164/2025	D-CRLA/12086/2025 -----	RANJIT BEHERA @ SSIPINI @ SIPUNI BEHERA-MP	BIKASH CHANDRA PARIJA
167	1165/2025	D-CRLA/12086/2025 -----	RANJIT BEHERA @ SSIPINI @ SIPUNI BEHERA-MP	BIKASH CHANDRA PARIJA
168	1166/2025	D-CRLA/12103/2025 -----	NAYAN BAG-MP	SUSHANTA KUMAR JOSHI
169	1167/2025	D-CRLA/12103/2025 -----	NAYAN BAG-MP	SUSHANTA KUMAR JOSHI
170	1168/2025	D-CRLA/12128/2025 -----	SWAGAT KUMAR SAHOO-MP	MANAS KUMAR CHAND
171	1169/2025	D-CRLA/639/2016 CRLA/639/2016	PRASANTA DANDASENA-MP	M/S.RABI NARAYAN BEHERA, MR.JULU KHA
172	2076/2025	D-WA/629/2023 WA/629/2023	PRANGYA PARAMITA HARICHANDAN-MP	AVIJIT PATNAIK
173	2077/2025	D-WA/15823/2025 -----	STATE OF ODISHA-MP	AISHWARYA DASH,A.S.C
174	2078/2025	D-WA/15823/2025 -----	STATE OF ODISHA-MP	AISHWARYA DASH,A.S.C
175	2079/2025	D-WA/15823/2025 -----	STATE OF ODISHA-MP	AISHWARYA DASH,A.S.C
176	2080/2025	D-WA/15824/2025 -----	STATE OF ODISHA-MP	SAROJ KUMAR JEE,A.G.A
177	2081/2025	D-WA/15824/2025 -----	STATE OF ODISHA-MP	SAROJ KUMAR JEE,A.G.A
178	2082/2025	D-WA/15825/2025 -----	STATE OF ODISHA-MP	JAYANTA KUMAR BAL,A.G.A
179	2083/2025	D-WA/15825/2025 -----	STATE OF ODISHA-MP	JAYANTA KUMAR BAL,A.G.A
180	2084/2025	D-WA/15826/2025 -----	STATE OF ODISHA-MP	AISHWARYA DASH,A.S.C
181	2085/2025	D-WA/15826/2025 -----	STATE OF ODISHA-MP	AISHWARYA DASH,A.S.C
182	2086/2025	D-WA/15827/2025 -----	STATE OF ODISHA-MP	AISHWARYA DASH,A.G.A
183	2087/2025	D-WA/15827/2025 -----	STATE OF ODISHA-MP	AISHWARYA DASH,A.G.A

184	2088/2025	D-WA/15827/2025 -----	STATE OF ODISHA-MP	AISHWARYA DASH,A.G.A
185	2089/2025	D-WA/15828/2025 -----	STATE OF ODISHA-MP	AISHWARYA DASH,A.S.C
186	2090/2025	D-WA/15828/2025 -----	STATE OF ODISHA-MP	AISHWARYA DASH,A.S.C
187	2091/2025	D-WA/15828/2025 -----	STATE OF ODISHA-MP	AISHWARYA DASH,A.S.C
188	2092/2025	D-WA/15829/2025 -----	STATE OF ODISHA-MP	AISWARYA DASH,A.S.C
189	2093/2025	D-WA/15829/2025 -----	STATE OF ODISHA-MP	AISWARYA DASH,A.S.C
190	2094/2025	D-WA/15931/2025 -----	STATE OF ODISHA-MP	AISHWARYA DASH,A.S.C
191	2095/2025	D-WA/15931/2025 -----	STATE OF ODISHA-MP	AISHWARYA DASH,A.S.C
192	2096/2025	D-WA/15931/2025 -----	STATE OF ODISHA-MP	AISHWARYA DASH,A.S.C
193	2097/2025	D-WA/16036/2025 -----	STATE OF ODISHA-MP	SANJIB KUMAR SWAIN,A.G.A
194	2098/2025	D-WA/16036/2025 -----	STATE OF ODISHA-MP	SANJIB KUMAR SWAIN,A.G.A
195	2099/2025	D-WA/48624/2024 WA/3156/2024	RITA PRIYADARSINI MOHANTY-MP	SRINIVAS MOHANTY
196	2100/2025	D-WA/16130/2025 -----	MISSION DIRECTOR, N.H.M, BBSR-MP	RAMDAS ACHARY
197	2101/2025	D-WA/16130/2025 -----	MISSION DIRECTOR, N.H.M, BBSR-MP	RAMDAS ACHARY
198	2102/2025	D-WA/16130/2025 -----	MISSION DIRECTOR, N.H.M, BBSR-MP	RAMDAS ACHARY
199	2103/2025	D-WA/16146/2025 -----	MISSION DIRECETOR, N.H.M., BBSR-MP	RAMDAS ACHARY
200	2104/2025	D-WA/16146/2025 -----	MISSION DIRECETOR, N.H.M., BBSR-MP	RAMDAS ACHARY
201	2105/2025	D-WA/16146/2025 -----	MISSION DIRECETOR, N.H.M., BBSR-MP	RAMDAS ACHARY
202	2106/2025	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
203	2107/2025	D-WA/8589/2025 WA/524/2025	COMMISSIONER CUM SECY, REVENUE AND DISASTER MANAGEMENT DEPT, GOVT OF ODISHA	SWAIN, P.K.PAN
204	2108/2025	D-WA/16239/2025 -----	MANAGING COMMITTEE, JAGABALIA VOCATIONAL SCHOOL, PURVIM	SRINIVAS MOHANTY
205	2109/2025	D-WA/16239/2025 -----	MANAGING COMMITTEE, JAGABALIA VOCATIONAL SCHOOL, PURVIM	SRINIVAS MOHANTY
206	2110/2025	D-WA/16239/2025 -----	MANAGING COMMITTEE, JAGABALIA VOCATIONAL SCHOOL, PURVIM	SRINIVAS MOHANTY
207	2111/2025	D-WA/16302/2025 -----	PAKA SAHOO-MP	MAHESWAR MOHANTY
208	6538/2025	D-WP(C)/10475/2025 WP(C)/10436/2025	TRAHIB MOHANTY-MP	SUJIT KUMAR SAHU
209	6539/2025	D-WP(C)/15811/2025 -----	MAHALAXMI BLOCK STARA MAHASANGHA-MP	ATMAJIT MANMITH DAS
210	6540/2025	D-WP(C)/15818/2025 WP(C)/10806/2025	SASMITA SWAIN-MP	NIRANJAN LENKA
211	6541/2025	D-WP(C)/15816/2025 -----	JAYANTI MAHANTY @ JAYANTI MOHANTY-MP	RAJJEET ROY
212	6542/2025	D-WP(C)/15025/2025 -----	PRASANTA PATRA-MP	SRINIVAS MOHANTY
213	6543/2025	D-WP(C)/15830/2025 -----	MANORANJAN MOHANTY-MP	BIRAJA PRASANNA DAS
214	6544/2025	D-WP(C)/15832/2025 -----	ADARSHA RANJAN SWAIN-MP	BIRAJA PRASANNA DAS
215	6545/2025	D-WP(C)/15834/2025	PRAKASH CHANDRA DALAI-MP	BIRAJA PRASANNA DAS

216	6546/2025	----- D-WP(C)/15837/2025	SATULYA KUMAR MOHANTY-MP	BIRAJA PRASANNA DAS
217	6547/2025	----- D-WP(C)/15838/2025 WP(C)/10828/2025	JHULA DEI-MP	SUJATA JENA
218	6548/2025	----- D-WP(C)/15812/2025	ANCHALIKA MAHASANGHA-MP	ATMAJIT MANMITH DAS
219	6549/2025	----- D-WP(C)/12870/2025 WP(C)/9232/2025	SABITA PANIGRAHI-MP	BUDHIRAM DAS
220	6550/2025	----- D-WP(C)/15841/2025	KAMALESH PRASAD GOUDA-MP	SHAKTI DATTA TRIPATHY
221	6551/2025	----- D-WP(C)/15842/2025	RAGHU MALLICK @ SAMAL-MP	NIRANJAN ROUT
222	6552/2025	----- D-WP(C)/15843/2025	BATAKRISHNA MALLIK-MP	SANGRAM KUMAR SINGH
223	6553/2025	----- D-WP(C)/15845/2025	ANAND KUMAR AGRAWAL-MP	DHANANJAYA MUND
224	6554/2025	----- D-WP(C)/15844/2025 WP(C)/10735/2025	RASMITA PRADHAN-MP	AGASTI KANUNGO
225	6555/2025	----- D-WP(C)/15849/2025 WP(C)/10733/2025	SOCIAL ACTIVITIES AND HEALTH ADVANCEMENT (SACHA) MP	SOHINI KUMAR MISHRA
226	6556/2025	----- D-WP(C)/4424/2025 WP(C)/3649/2025	DILLIP BAL-MP	
227	6558/2025	----- D-WP(C)/15815/2025	ANIL KUMAR DASH @ ANIL DASH-MP	RAJENDRA NARAYAN ROUT
228	6560/2025	----- D-WP(C)/15876/2025 WP(C)/10811/2025	UMAKANTA PANI-MP	AMIT PRASAD BOSE
229	6561/2025	----- D-WP(C)/13165/2025 WP(C)/9452/2025	SANKAR SETHY-MP	
230	6562/2025	----- D-WP(C)/15819/2025 WP(C)/10796/2025	SUSMITA RAUL-MP	RANJAN KUMAR ROUT
231	6563/2025	----- D-WP(C)/15894/2025 WP(C)/10834/2025	SAROJ KUMAR TRIPATHY-MP	TRILOCHAN NANDA
232	6564/2025	----- D-WP(C)/15897/2025 WP(C)/10832/2025	LAXMIDHAR DASH-MP	TRILOCHAN NANDA
233	6565/2025	----- D-WP(C)/15900/2025 WP(C)/10830/2025	SARATA CHANDRA PRADHAN-MP	TRILOCHAN NANDA
234	6566/2025	----- D-WP(C)/15906/2025 WP(C)/10820/2025	BIJAY KUMAR TRIPATHY-MP	TRILOCHAN NANDA
235	6567/2025	----- D-WP(C)/47284/2024 WP(C)/27955/2024	MANOHAR CHOUDHURY-MP	HEMANTA KUMAR RATSINGH
236	6568/2025	----- D-WP(C)/15904/2025 WP(C)/10836/2025	SURENDRANATH BEHERA-MP	AKSHAYA KUMAR JENA
237	6569/2025	----- D-WP(C)/15910/2025 WP(C)/10827/2025	MURALIDHAR SAHOO-MP	TRILOCHAN NANDA
238	6570/2025	----- D-WP(C)/15912/2025	DHARANIDHAR MALLICK-MP	AKSHAYA KUMAR JENA
239	6571/2025	----- D-WP(C)/15914/2025 WP(C)/10825/2025	SUBASH CHANDRA DASH-MP	TRILOCHAN NANDA
240	6572/2025	----- D-WP(C)/9309/2018 WP(C)/9309/2018	SANKAR BEHERA-MP	M/S.ANTARYAMI SWAIN
241	6573/2025	----- D-WP(C)/15919/2025	CHIEF GENERAL MANAGER, IB VALLEY AREA MAHARAJESWAR FIELDS LTD-MP	
242	6574/2025	----- D-WP(C)/15922/2025	R.MURALI KRISHNA PATNAIK-MP	HEMANTA KUMAR RATSINGH
243	6575/2025	----- D-WP(C)/15926/2025	SOMYA RANJAN SAHOO-MP	HEMANTA KUMAR RATSINGH
244	6576/2025	----- D-WP(C)/15915/2025	GUNJAN PATTNAIK-MP	MANAS PATI
245	6577/2025	----- D-WP(C)/1156/2024 WP(C)/859/2024	DIPAK MOHAPATRA-MP	SARAT CHANDRA MEKAP
246	6578/2025	----- D-WP(C)/15928/2025	SANTOSH PATTANAIAK-MP	HEMANTA KUMAR RATSINGH

247	6579/2025	D-WP(C)/15935/2025 -----	ANIL KUMAR SAHOO-MP	ARUN KUMAR PATRA
248	6580/2025	D-WP(C)/31629/2024 WP(C)/17941/2024	BASUDEV TUDU-MP	GYANA RANJAN SETHI
249	6581/2025	D-WP(C)/15918/2025 -----	JEEVAN JYOTI BLOCK LEVEAL MAHASANGHA-MP	RAJIV KUMAR MAHANTA
250	6582/2025	D-WP(C)/51246/2024 WP(C)/31072/2024	NABANITA KAPAT PATRA-MP	GOPINATH MISHRA
251	6583/2025	D-WP(C)/15962/2025 -----	GADADHAR PRADHAN-MP	SUBAS CHANDRA DAS
252	6584/2025	D-WP(C)/15966/2025 -----	MAKARDHWAJ KALSAI-MP	MANOJA KUMAR KHUNTIA
253	6585/2025	D-WP(C)/15985/2025 -----	KARUNAKAR BARIK-MP	JAYDEEP PAL
254	6586/2025	D-WP(C)/15920/2025 -----	SAGAR TANAYA MISSION SHAKTI FEDERATION-MP	RAJIV KUMAR MAHANTA
255	6587/2025	D-WP(C)/15994/2025 -----	MANASI PRUSTY @ SAHOO-MP	BHAGABAN BEHERA
256	6588/2025	D-WP(C)/15995/2025 -----	MANOJ KUMAR MISHRA-MP	GYANA RANJAN MOHAPATRA
257	6589/2025	D-WP(C)/15968/2025 -----	SUBASH CHANDRA PANDA-MP	MANAS PATI
258	6590/2025	D-WP(C)/15998/2025 -----	MANJULATA DAS-MP	PARSURAM PANDA
259	6591/2025	D-WP(C)/16005/2025 WP(C)/10809/2025	SK. ABDUL RAHIM-MP	DEBAKANTA MOHANTY
260	6592/2025	D-WP(C)/16004/2025 -----	RAKESH PANDA-MP	DEBASHISH KUMAR PANDA
261	6593/2025	D-WP(C)/16006/2025 -----	NITYANANDA FARAK-MP	MADHAB LAL AGARWAL
262	6594/2025	D-WP(C)/50522/2024 WP(C)/30665/2024	PRABODA KUMAR BEHERA-MP	
263	6595/2025	D-WP(C)/16009/2025 -----	KARTIK CHANDRA SAHOO-MP	GYANA RANJAN MOHAPATRA
264	6596/2025	D-WP(C)/16010/2025 -----	PRAVATI TOPNO-MP	JAGABANDHU SAHU
265	6597/2025	D-WP(C)/15972/2025 -----	MAHIMA PRASAD SAHU-MP	SANTOSH KUMAR MAHANTY
266	6598/2025	D-WP(C)/16021/2025 -----	RAJIB PATTNAIK-MP	MADHAB LAL AGARWAL
267	6599/2025	D-WP(C)/9306/2025 WP(C)/7075/2025	JALESWAR MALLIK-MP	DR.NIRANJAN SWAIN
268	6601/2025	D-WP(C)/23504/2024 WP(C)/17034/2024	ABINASH SAHOO-MP	AMITABH MISHRA
269	6602/2025	D-WP(C)/13157/2025 WP(C)/9382/2025	M/S. CAPITAL INDANE, SAMANTARAPUR, KHURDA-MP	SH RAMAKANTA MOHANTY, BISWAJIT NAYAK
270	6603/2025	D-WP(C)/16026/2025 -----	RANJITA DAS-MP	SAROJ KUMAR PADHY
271	6604/2025	D-WP(C)/13115/2025 WP(C)/9397/2025	JYOTIRMAYEE ROUT-MP	KRUSHNA CHANDRA DASH
272	6605/2025	D-WP(C)/13115/2025 WP(C)/9397/2025	JYOTIRMAYEE ROUT-MP	KRUSHNA CHANDRA DASH
273	6606/2025	D-WP(C)/1758/2025 WP(C)/2046/2025	RABI BEHERA-MP	M/S. SUBIR PALIT, SUDHASHREE PASAYAT
274	6607/2025	D-WP(C)/48880/2024 WP(C)/29448/2024	SABITA PUJARI-MP	NIRANJAN LENKA
275	6608/2025	D-WP(C)/15980/2025 -----	BLOCK MISSION SHAKTI FEDERATION-MP	RAJIV KUMAR MAHANTA
276	6609/2025	D-WP(C)/16033/2025 WP(C)/10843/2025	BASANTA-SURYA EDUCATIONAL CHARITABLE TRUST-MP	SUMBARA PATRA-MP
277	6610/2025	D-WP(C)/46938/2024 WP(C)/28472/2024	GOBINDA NAIK-MP	MANOJ KUMAR PANDA
278	6611/2025	D-WP(C)/13467/2025	KHIROD PRASAD ROUT-MP	TANMAY MISHRA

		WP(C)/9643/2025		
279	6612/2025	D-WP(C)/13467/2025 WP(C)/9643/2025	KHIROD PRASAD ROUT-MP	BUDHADEV ROUSTRAY
280	6613/2025	D-WP(C)/47129/2024 WP(C)/31464/2024	M/S. NATIONAL ALUMINIUM COMPANY LTD, KORAPUT	UTANWAPY MISHRA
281	6614/2025	D-WP(C)/1108/2025 WP(C)/1593/2025	SHYAM SUNDAR ROUSTRAY @ SHYAM SUNDAR ROUBHANG	BHANGABAN MOHANTY
282	6615/2025	D-WP(C)/1108/2025 WP(C)/1593/2025	SHYAM SUNDAR ROUSTRAY @ SHYAM SUNDAR ROUBHANG	BHANGABAN MOHANTY
283	6616/2025	D-WP(C)/1108/2025 WP(C)/1593/2025	SHYAM SUNDAR ROUSTRAY @ SHYAM SUNDAR ROUBHANG	BHANGABAN MOHANTY
284	6617/2025	D-WP(C)/16043/2025 -----	M/S.BEEKAY STEEL INDUSTRIES LIMITED, KOLKATA	AMPTAV TRIPATHY
285	6618/2025	D-WP(C)/6715/2024 WP(C)/3726/2024	M/S. OLIVINE INTERNATIONAL, KOLKATA-MP	KOUSIK ANANDA GURU
286	6619/2025	D-WP(C)/1119/2025 WP(C)/1544/2025	SHYAM SUNDAR ROUSTRAY @ SHYAM SUNDAR ROUBHANG	BHANGABAN MOHANTY
287	6620/2025	D-WP(C)/1119/2025 WP(C)/1544/2025	SHYAM SUNDAR ROUSTRAY @ SHYAM SUNDAR ROUBHANG	BHANGABAN MOHANTY
288	6621/2025	D-WP(C)/16046/2025 -----	M/S.EMAMI PAPER MILLS, BALESWAR-MP	MADHAB LAL AGARWAL
289	6622/2025	D-WP(C)/1119/2025 WP(C)/1544/2025	SHYAM SUNDAR ROUSTRAY @ SHYAM SUNDAR ROUBHANG	BHANGABAN MOHANTY
290	6623/2025	D-WP(C)/16059/2025 -----	SUJATA NATH-MP	SUBHASREE MOHANTY
291	6624/2025	D-WP(C)/5540/2025 WP(C)/4384/2025	POULTRY TRADERS ASSOCIATION OF ODISHA, BBSR	MPMEJAYA KATIKIA
292	6625/2025	D-WP(C)/16065/2025 -----	SHYAMSUNDAR SAHOO-MP	JEEVANJYOTI MOHANTY
293	6626/2025	D-WP(C)/16067/2025 -----	AHELI PADHAN @ AHELI BHUE-MP	ARJUNA CHARANA BEHERA
294	6627/2025	D-WP(C)/16075/2025 -----	BRAJA GOPAL BADHUK-MP	NIRANJAN LENKA
295	6628/2025	D-WP(C)/16077/2025 -----	JOGENDRA KUMAR MOHANTY-MP	GYANA RANJAN MAHAPATRA
296	6629/2025	D-WP(C)/16081/2025 -----	M/S BLACK PAGODA TEXCRAFT PVT. LTD., BBSR-MP	SIDHARTHA MISHRA
297	6630/2025	D-WP(C)/15838/2025 WP(C)/10828/2025	JHULA DEI-MP	SUJATA JENA
298	6631/2025	D-WP(C)/16111/2025 -----	M/S. SUBHAM MODERN RICE MILL, NABARANGAPUR	MPNAYANA KISHORE HARICHANDAN
299	6632/2025	D-WP(C)/16126/2025 -----	ABHIRAM SAHOO-MP	ANJAN KUMAR BISWAL
300	6633/2025	D-WP(C)/36443/2023 WP(C)/36443/2023	SUSANTA NAIK-MP	NILAMADHAB PRAHARAJ
301	6634/2025	D-WP(C)/16132/2025 -----	RADHA MOHAN DAS-MP	LAXMIKANTA MOHANTY
302	6636/2025	D-WP(C)/3273/2025 WP(C)/2709/2025	SUBASH CHANDRA SWAIN-MP	SANJAY KUMAR BEHERA
303	6637/2025	D-WP(C)/16112/2025 -----	SAMBHUNATH SAHOO-MP	KRISHNA CHANDRA SAHU
304	6638/2025	D-WP(C)/3269/2025 WP(C)/2711/2025	RAKESH ROSHAN DAS-MP	SANJAY KUMAR BEHERA
305	6639/2025	D-WP(C)/16142/2025 -----	PRADEEP KUMAR SAHU-MP	SANTOSH KUMAR NANDA
306	6640/2025	D-WP(C)/16143/2025 -----	AKSHAYA KUMAR MOHANTY-MP	SASWATA PATNAIK
307	6641/2025	D-WP(C)/16145/2025 -----	SANTOSHINI SAHU-MP	SUBHANKAR ROUT
308	6642/2025	D-WP(C)/16147/2025 -----	SOUBHAGYA HARICHANDAN-MP	DR.PATANJALI TRIPATHY
309	6643/2025	D-WP(C)/16148/2025 -----	ANITA MUKHERJEE-MP	SANTOSH KUMAR NANDA

310	6644/2025	D-WP(C)/16121/2025 -----	MADHABA BHUTIA-MP	ATUL TRIPATHY
311	6645/2025	D-WP(C)/15970/2025 -----	AJAYA PADHAN-MP	MANAS PATI
312	6646/2025	D-WP(C)/25687/2024 WP(C)/14678/2024	TANA MURMU-MP	PRASANTA KUMAR MISHRA
313	6647/2025	D-WP(C)/16150/2025 -----	M/S LAXMI BARAHA AUTO UDYOG-MP	UPENDRA KUMAR SAMAL
314	6648/2025	D-WP(C)/16155/2025 -----	SHIBAKAR MUDULI-MP	BIBHUTI BHUSAN SWAIN
315	6649/2025	D-WP(C)/16160/2025 -----	M/S. SOCIETY FOR ENVIRONMENTAL, PROTECTION AND DEVELOPMENT, BHADRAK-MP	PRADIP KUMAR
316	6650/2025	D-WP(C)/16166/2025 -----	BINJHARPUR ACS, JAJPUR-MP	ARUPANANDA GOSWAMY
317	6651/2025	D-WP(C)/16171/2025 -----	RAJKRISHNA PANDIT-MP	MANOJ KUMAR PANDA
318	6652/2025	D-WP(C)/16123/2025 -----	DALI BHUTIA-MP	ATUL TRIPATHY
319	6653/2025	D-WP(C)/16174/2025 -----	UPOENDRA MOHANTY @ NANDA MOHANTY-MP	RANJAN KUMAR NAYAK
320	6654/2025	D-WP(C)/16181/2025 -----	PRAHALLAD DAS @ KULA-MP	RANJAN KUMAR NAYAK
321	6655/2025	D-WP(C)/16180/2025 -----	EXECUTIVE ENGINEER (ELECT.), TPWODL, RAJGANGAPUR, RAJGANGAPUR DIVISION, SUNDARGARH-MP	PRASANTA KUMAR SATAPATHY
322	6656/2025	D-WP(C)/16182/2025 -----	JHUTUNA GRAMA PANCHAYAT STARIYA SANGHA, BHADRAK-MP	SHIBU KUMAR CHOUDHURY
323	6657/2025	D-WP(C)/16184/2025 -----	BABAJI SETHI-MP	RANJAN KUMAR NAYAK
324	6658/2025	D-WP(C)/16167/2025 -----	NILAMBAR MAJHI-MP	SATYA NARAYAN MISHRA 4
325	6659/2025	D-WP(C)/16186/2025 -----	MANORANJAN PATEL-MP	DEEPAK RANJAN SUNDARAY
326	6660/2025	D-WP(C)/16188/2025 -----	JAGANNATH SETHY-MP	RANJAN KUMAR NAYAK
327	6661/2025	D-WP(C)/16192/2025 -----	LAXMIDHAR SETHY-MP	RANJAN KUMAR NAYAK
328	6662/2025	D-WP(C)/16194/2025 -----	M/S. SAI BABA GLASS HOUSE, CUTTACK-MP	PRASANTA KUMAR SATAPATHY
329	6664/2025	D-WP(C)/16170/2025 -----	CHITROTPALA BLOCK MAHASANGHA, BIRMAHARA, PURWAKUMAR MAHANTA	PARMESHWAR KUMAR
330	6665/2025	D-WP(C)/16199/2025 -----	SRI SRI SAPNESWAR MAHAPRABHU URNAYANA COMPLEX, BSIADUENGA, ANJAM-MP	VIKRAM CHANDRA
331	6666/2025	D-WP(C)/16128/2025 -----	CHETANA MAHILA MAHASANGHA-MP	RAJIV KUMAR MAHANTA
332	6667/2025	D-WP(C)/16206/2025 -----	NARAYAN ROUT-MP	BIBHU PRASAD DAS
333	6668/2025	D-WP(C)/16198/2025 -----	SUBASH CHANDRA CHAKRABORTY-MP	SUBHRANSU BHUSAN MOHANTY
334	6669/2025	D-WP(C)/16173/2025 -----	KANAKLATA BHUTIA-MP	ATUL TRIPATHY
335	6670/2025	D-WP(C)/16208/2025 -----	SARAT KUMAR UPADHYAYA-MP	SUBHRANSU BHUSAN MOHANTY
336	6671/2025	D-WP(C)/37009/2021 WP(C)/37009/2021	ODISHA STATE BUREAU OF TEXT BOOK PREPARATION AND PRODUCTION, BSR-MP	INDRANIL MOHANTY
337	6672/2025	D-WP(C)/16217/2025 -----	MOHAMMAD MANSUR RAZA-MP	SUBHRANSU BHUSAN MOHANTY
338	6673/2025	D-WP(C)/16216/2025 -----	SAROJINI BEHERA-MP	PRADIPTA KISHORE BHUYAN
339	6674/2025	D-WP(C)/16219/2025 -----	KABITA NAYAK-MP	SUBHRANSU BHUSAN MOHANTY
340	6675/2025	D-WP(C)/16175/2025 -----	PRAMODINI DHAL-MP	PRABODHA CHANDRA NAYAK
341	6676/2025	D-WP(C)/16222/2025	M/S.KHEM CHAND, UTTAR PRADESH-MP	ISHWAR MOHANTY

342	6677/2025	D-WP(C)/16230/2025	TIKILI BARIK-MP	AJAYA KUMAR MOHARANA
343	6678/2025	D-WP(C)/16177/2025	SHAKTIRUPA MISSION SHAKTI FEDERATION, CUTTACK	RAJAN KUMAR MAHANTA
344	6679/2025	D-WP(C)/16235/2025	BASANTI MALLICK-MP	SK. ZAFARULLA
345	6680/2025	D-WP(C)/16134/2025	NILAMBAR MAJHI-MP	SATYA NARAYAN MISHRA
346	6681/2025	D-WP(C)/16240/2025	SAKUNTALA PANDA-MP	PRINCE PATNAIK
347	6682/2025	D-WP(C)/16179/2025	NAYAN PRABHA DHAL-MP	LALITENDU MISHRA
348	6683/2025	D-WP(C)/16244/2025	ARUNA PRASAD MOHANTY-MP	SUBHADUTTA ROUTRAY
349	6684/2025	D-WP(C)/16248/2025	DEBASISH BISOYI-MP	RAJIB RATH
350	6686/2025	D-WP(C)/16253/2025	UNION OF INDIA-MP	SOUBHAGYA CHANDRA DEV DASH
351	6687/2025	D-WP(C)/16259/2025	BISWARANJAN MOHANTY-MP	SAIBRATA RATH
352	6688/2025	D-WP(C)/16263/2025	NALINI KANTA CHANDRA-MP	SUBHADUTTA ROUTRAY
353	6689/2025	D-WP(C)/16251/2025	SUKANTA KUMAR NANDA-MP	MANOJ KUMAR MOHANTY
354	6690/2025	D-WP(C)/16268/2025	LABANIKANTA NAIK-MP	SUMITRA MOHANTY
355	6691/2025	D-WP(C)/16264/2025	DISTRICT LEVEL MISSION SHAKTI FEDERATION, BALASORE	RAJAN KUMAR MAHANTA
356	6692/2025	D-WP(C)/16272/2025	PITABAS ROUT-MP	ACHYUTANANDA PATTANAIAK
357	6693/2025	D-WP(C)/16277/2025	RABINDRA KUMAR DASH-MP	NIRANJAN LENKA
358	6694/2025	D-WP(C)/16284/2025	CHIKUMINA PATTNAIK-MP	SUBHADUTTA ROUTRAY
359	6695/2025	D-WP(C)/16283/2025	RASHMIREKHA CHOUDHURY-MP	SUBHADUTTA ROUTRAY
360	6696/2025	D-WP(C)/16290/2025	ANANTA KUMAR PARIDA-MP	AMIT PRASAD BOSE
361	6697/2025	D-WP(C)/16293/2025	SANU DAS-MP	SAMARENDRA KUMAR MOHANTY
362	6698/2025	D-WP(C)/16294/2025	RAMA CHANDRA PARHI-MP	MAHESWAR MOHANTY
363	6699/2025	D-WP(C)/16299/2025	PRADEEP KUMAR BAGARI-MP	MANOJ KUMAR PANDA
364	6700/2025	D-WP(C)/16303/2025	BALARAM PARIDA-MP	KABI RANJAN MOHANTY
365	6701/2025	D-WP(C)/16306/2025	M/S JSW STEEL LIMITED, KEONJHAR-MP	SARADA PRASANNA SARANGI